

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 226 of 2024 (SZ)**

**In the matter of:**

Tribunal on its own motion SUO MOTU based on the news items published in ‘The Times of India’, Chennai edition dt.31.07.2024, titled “This is why Western Ghats need to be tagged eco-sensitive area” and “Rain and roads: Both spell landslides for Nilgiris, says study” and in ‘Dinamalar’ Tamil Newspaper, Chennai edition dated 31.07.2024, titled “Danger awaits Nilgiris”.

Versus

MoEF&CC, New Delhi and Ors.

...Respondent(s)

**REPORT FILED BY THE 7<sup>TH</sup> RESPONDENT**  
**THE DISTRICT COLLECTOR, COIMBATORE**

**INDEX**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No.</b>
1	08.01.2025	Status Report Filed by the 7 <sup>TH</sup> Respondent-The District Collector, Nilgiris.	1-25
2	02.04.1990	Annexure- Government Order. (Planning and Development Department) (G.O.Ms. No.44)	26-61
3	06.01.2025	Communication Letter-From Deputy Director, Anamalai Tiger Reserve. To District Collector, Coimbatore.	62-68
4	08.08.2024	Communication Letter-From District Collector, Coimbatore. To Disaster Management, Tamil Nadu Disaster Risk Reduction Agency. (Ref. No. CLRREV:2607/2024/DM-1)	69-71
5	08.08.2024	Communication Letter-From District Collector, Coimbatore. To Disaster Management, Tamil Nadu Disaster Risk Reduction Agency. (Ref.No. CLRREV: 2907/2024/DM-2)	72-73
6	14.08.2024	Communication Letter-From Additional Chief Secretary, Commissioner of Revenue Administration & State Relief Commissioner. To Landslide Division, Geological Survey of India. (Lr.No. RRM-II(1)/563/2024)	74-77
7	-	Annexures-Data.	78-82

8	02.08.2024	Communication Letter- From District Collector, Coimbatore. To, Disaster Management, Tamil Nadu Disaster Risk Reduction Agency. (Ref.No.CLRREV:2607/2024/DM)	83-87
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(Note: The page numbers are at the top right corner of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

**DATE:09.01.2025**

1

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE CHENNAI**

**ORIGINAL APPLICATION No. 226 OF 2024 (SZ)**

**In the matter of :-**

Suo Motu

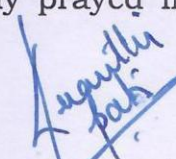
Versus

1. The Ministry of Environment, Forests & Climate Change (MoEF&CC).
2. The Chief Secretary to Government, State of Tamil Nadu.
3. Principal Secretary to Government, Department of Environment, Climate Change and Forests.
4. Principal Secretary to Government, Revenue and Disaster Management.
5. Chairman - Tamil Nadu State Pollution Control Board.
6. District Collector - The Nilgiris District
7. District Collector - Coimbatore District       .....Respondents

**STATUS REPORT FILED BY THE 7<sup>th</sup> RESPONDENT -  
DISTRICT COLLECTOR, COIMBATORE**

I Kranthi Kumar Patti, I.A.S., son of Surendra Patti, Hindu, aged about 32 years, residing at Collector's Bangalow, Race Course Coimbatore do hereby solemnly affirm and sincerely state as follows:

1. I am competent to and duly authorised to represent the Coimbatore District Administration. I know the facts and circumstances of the case, as revealed from records maintained in my Office. The factual submissions made hereunder are true and correct to the best of my knowledge, information and belief. In these circumstances it is just and necessary that these Hon'ble Tribunal maybe pleased to accept the accompanying report on file and it is so humbly prayed in the interest of justice.

  
**DISTRICT COLLECTOR,  
COIMBATORE.**

2. It is respectfully submitted that, the Hon'ble NGT(SZ) has initiated SUO MOTU proceedings vide O.A.No:226/2024 regarding the "based on the news items published in 'The Times of India', Chennai edition dt.31.07.2024, titled "This is why Western Ghats need to be tagged Eco-sensitive area" and "Rain and roads: Both spell landslides for Nilgiris, says study" and in 'Dinamalar' Tamil Newspaper, Chennai edition dated 31.07.2024, titled "Danger awaits Nilgiris" and news item published in "The Hindu", E-edition dated 30.07.2024, under the caption **"Coimbatore rains: Minor landslip claims two lives near Valparai; youth dies in house collapse near Pollachi"**.


3. I humbly submit herewith the detailed report on the para-No.12 of the NGT Order dated: 02.08.2024 in O.A.No.226 of 2024 titled as Tribunal of its own motion SUO MOTU as follows:

(A) **Pending formal notification of the Eco Sensitive Zone (ESZ) in Western Ghats covering all the six States viz., Gujarat, Maharashtra, Goa, Karnataka, Kerala and Tamil Nadu, whether any area has been declared as an ESZ in the Nilgiris District and hill areas of Coimbatore District. If notified, what is the extent of ESZ in the Nilgiris District and hill areas of Coimbatore District? is ESZ is not yet notified, the reason for the same.**

#### **I. POLLACHI FOREST DIVISION :-**

I furnished below the details of Eco Sensitive Zone villages in respect of Pollachi division of Coimbatore district.

95 Vulnerable locations have been identified in respect of Pollachi division as per the draft notification issued by the Ministry of Environment, Forest and Climate Change, New Delhi notification no. 4739 dt : 29.11.2024 under section 1 read with clause (V) and clause (XIV) of sub section (2) and section (3) of section 3 of Environment (Protection) Act 1986, (29 of 1986).

  
DISTRICT COLLECTOR,  
COIMBATORE.

S.No.	Name of village	Type of village	Taluk
1	Angalakurichi	Angalakurichi	Anamalai
2	Vedasanthur		
3	Manjanaickanur	Jallipatti	
4	Thooraiyur		
5	Kambalapatti		
6	Kullegoundanur		
7	Amanalingapuram		
8	Gurusamiyour		
9	Kodangipatti		
10	Paramadaiyour		
11	Puvalaparuthi		
12	Mannam		
13	Ponalammanthurai		
14	Kaliyapuram	Kaliyapuram	
15	Somanathapuram		
16	Narikalpathi		
17	Marapagoundanur		
18	Semmedu	Marapagoundanur	
19	MGR Puthur		
20	Kilavanpudur		
21	Saralpathi		
22	Semmanampathi		
23	Periyapothu		
24	Udaiyakulam		
25	Vettaikaranpudur		
26	Devipattinam	Vettaikaranpudur	
27	Ettithurai		
28	Sethumadai		
29	Sarkarpathi		
30	Pongaliyur		
31	Mailaduthurai		
32	Kottur	Kottur	
33	Arasur		
34	Rediyarur		
35	Arthanaripalayam	Jallipatti	
36	Mylapuram		
37	Nallur		
38	Navamalai		
39	Aliyar nagar		
40	Aliyar	Kottur	
41	Puliyankandi		

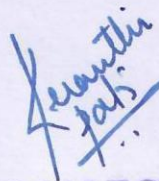
42	Thundukadavupathy	Kaliyapuram	
43	Ramachandrapuram		
44	Waterfalls		
45	Waverly estate		
46	PRK estate		
47	Waterfalls estate		
48	PRE estate		
49	Thalanar-I estate		
50	Naga hills estate		
51	Thalanar-II estate		
52	Mountstuart estate		
53	Nedunkunduru		
54	Varattuparai-I estat		
55	Anally estate		
56	Varattuparai-II estate		
57	Vellone estate		
58	Karakundru estate	Valparai	Valparai
59	Iyyerpadi estate		
60	Lower parali estate		
61	Upper parali-I estate		
62	Puthuthootam estate		
63	Upper parali-II estate		
64	Karumalai estate		
65	Puduppadi		
66	Vellamalai estate		
67	Nadumalai estate		
68	Valparai town		
69	Stanmore estate		
70	Sellaliparai estate		
71	Savamalai estate		
72	Monico estate		
73	Nallakathu estate		
74	Sholayar estate		
75	Sirunkundru estate		
76	Injiparai estate		
77	Kalliar estate		
78	Gajamudi estate		
79	Tonimudi estate		

80	Mukottumudi estate		
81	Thaimudi estate		
82	Anaimudi estate		
83	Nallamudi estate		
84	High forest estate		
85	Kadilaparai estate		
86	Pannimedu estate		
87	Sholayar nagar		
88	Kalyanapandal estate		
89	Lower sheikalmudi estate old		
90	Lower sheikalmudi estate new		
91	Sheikalmudi estate		
92	Korangumudi estate		
93	Gandure estate		
94	Urulikal estate old		
95	Urulikal estate new		

Final approval for notification of Eco Sensitive Zone in respect of Pollachi division is under process.

## **II.COIMBATORE FOREST DIVISION :-**

The Concept of Eco Sensitive zone was conceived during the XXI meeting of the Indian Board for wildlife held on 21<sup>st</sup> January, 2002, when the wildlife conservation strategy, 2002 was adopted, The point no.9 envisaged that "landslide falling within 10kms of the boundaries of National Parks and Sanctuaries should be notified as eco-fragile zones under section 3(v) of Environmental (Protection) Act,1986 and rule 5, sub rule (viii) and (x) of the environmental (Protections) Rules". As per the above minutes of the meeting, declaring the Eco Sensitive Zone is purely applicable for the National Parks and Sanctuaries only. Coimbatore Forest Division does not come under the purview of the National Parks and Sanctuaries, so that the question of declaring the Eco Sensitive Zone do not apply to this division.

  
**DISTRICT COLLECTOR,**  
**COIMBATORE.**

(B) Whether the mining activities, involving blasting, are permissible in the Nilgiris District and hill areas of Coimbatore District? In case they are permissible, whether any special conditions are imposed for granting permission. In case quarrying has been banned, since when the ban was imposed?

**GEOLOGY AND MINING :-**

**I.POLLACHI FOREST DIVISION:-**

I submit that no quarrying has been granted in respect of Valparai plateau from 2008 as per the Hon'ble High Court of Madras order issued in W.P.No. 9860 of 2008 dated : 18.11.2009 by the Deputy Director, Anamalai Tiger Reserve, Pollachi.

**II.COIMBATORE FOREST DIVISION :-**

The Housing and Urban Development Department has issued an order vide G.O.No.46 dated:-24.03.2003 that necessary clearance for quarrying operation should be obtained from the HACA Committee in the following 39 villages in 6 taluks of Coimbatore District. Even though there is no ban for quarrying in hill area in Coimbatore District, no quarrying permission has been granted.

S.No	Name of Taluk	Name of Village
1	Perur	1. Narasipuram
		2. Vellimalaipattinam
		3. Devarayapuram
		4. Kallickanaickenpalayam
		5. Ikkaraiboluvapatti
		6. Mathavarayapuram
		7. Alandurak
		8. Booluvapatti
		9. Thenkarai
		10. Mathampatti
		11. Theethipalayam
		12. Perurchettipalayam
		13. Sundakkamuthur
		14. Ettimadai
		15. Mavuthampati
		16. Thondamuthur

2	Coimbatore North	17. Nackenpalayam
		18. Gudalur
		19. Narasimmanaickenpalayam
		20. Nanjundapuram
		21. Chinnathdagam
		22. Veerapandi
		23. Somaiyampalayam
3	Mettupalayam	24. Tholampalayam
		25. Velliyankadu
		26. Thekkampatty
		27. Odanthurai
		28. Nellithurai
		29. Cheickkathasampalayam
		30. Sirumugai
4	Annaimalai	31. Periyapodu
		32. Vettaikaranpudur
		33. Kaliyapuram
		34. Kottoor
		35. Angalakurichi
		36. Thoraiyur
		37. Jallipatty
5	Valparai	38. Anthanaripalayam
		39. Anaimalai Hills Village (entire taluk).

**(C) Whether permission are being granted for the establishment of Thermal Power Projects or expansion of existing units after the year 2010. If yes, the number and capacity of the Thermal Power Plants established may be furnished.**

It is submitted that no permission has been granted for establishment of Thermal Power Plant Project after the year 2010 in respect of Coimbatore District.

**(D) What are all the regulations in place to prevent the high-rise structures and massive concrete buildings (exceeding 20,000 Sq. Meters) in the Nilgiris District and hill areas of Coimbatore District?**

It is submitted that **no permission** with respect to buildings with high-rise structures and massive concrete exceeding 20,000 square meter are granted in the hill area of Coimbatore District.

As per G.O.Ms.49 dated:-24.03.2003 Housing and Urban Development Department the following villages in Coimbatore District are under the purview of Hill Area Conservation Authority. Government Departments shall consult the HACA in respect of all development programme under various categories in Annexure (iii) of G.O. in order to develop the Hills into an Geologically acceptable and environmentally desirable area.

In total 39 villages were notified under Hill Area Conservation Authority as per G.O.Ms.No.49 dated:24.03.2003 Housing and Urban Department.

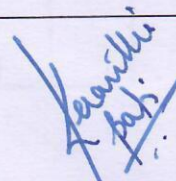
S.No	Name of Taluk	Name of Village
1	Perur	1. Narasipuram
		2. Vellimalaipattinam
		3. Devarayapuram
		4. Kallickanaickenpalayam
		5. Ikkaraiboluvapatti
		6. Mathavarayapuram
		7. Alandurai
		8. Booluvapatti
		9. Thenkarai
		10. Mathampatti
		11. Theethipalayam
		12. Perurchettipalayam
		13. Sundakkamuthur
		14. Ettimadai
		15. Mavuthampati
		2
17. Nackenpalayam		
18. Gudalur		
19. Narasimmanaickenpalayam		
20. Nanjundapuram		
21. Chinnathdagam		
22. Veerapandi		
23. Somaiyampalayam		
3	Mettupalayam	24. Tholampalayam
		25. Velliyankadu
		26. Thekkampatty
		27. Odanthurai
		28. Nellithurai
		29. Cheickkathasampalayam
		30. Sirumugai

4	Annaimalai	31. Periyapodu
		32. Vettaikaranpudur
		33. Kaliyapuram
		34. Kottoor
		35. Angalakurichi
		36. Thoraiyur
		37. Jallipatty
		38. Anthanaripalayam
5	Valparai	39. Anaimalai Hills Village (entire taluk).

As per the Tamil Nadu District Municipalities (Hill Station) Building Rules, 1993-Section 11(3), the height of the building is permitted upto 7.0 meters only. High rise structures are not allowed in Valparai Municipality in respect of Coimbatore District. The specification contained in the rule are furnished below,

Sl. no	Type of building	building built up area limit	Type of clearance required	Approval Authority
1	Residential Building	up to 1500 sq.ft	Assistant director, Geology and Mining Department	After obtaining clearance from the building plan approval committee at the district level, under the chairmanship of the District Collector, approved by the concern local bodies.
2	Residential Building	1500 sq.ft to 250 sq.m	1. Assistant Director, Geology and Mining Department 2. District Forest Officer, Forest Department	After obtaining clearance from the building plan approval committee at the district level, under the chairmanship of the District Collector, approved by the concern local bodies.
3	Residential Building	Above 250 sq. m to 15000 sq.ft	1. Assistant Director, Geology and mining Department. 2. District Forest Officer, Forest Department (if built up area	After obtaining clearance from the Architectural and Aesthetic Aspects Committee at the district level, under the chairmanship of the Additional
	All other Type of buildings	Upto 15000 Sq.ft		

	(Commercial, Industrial, Institutional, Public building etc.,)		<p>within 300 sq. m)</p> <p>3. PCCF, Forest Department (If built up areas exceeds 300 Sq.m)</p> <p>4. Revenue Divisional Officer.</p> <p>5. Joint Director, Horticulture Department (If proposal falls Non Planning Area).</p> <p>6. Fire &amp; Rescue Services, (Based</p>	<p>Collector (Development), Technical Concurrence issued by the Assistant Director, District Town and Country Planning and final approval issued by the concern local bodies.</p>
4	All other Type of buildings	Above 15000 Sq. ft	<p>on Type of Building).</p> <p>7. Public works Department, (If any existing buildings, any other matters related to PWD),</p> <p>8. Water resource Department, (If required, any major stream, river, Channel, dam, etc.,)</p> <p>9. Environmental Clearance, (If total built up area exceeds 20000 Sq.m and Land developments exceeds 50Hectares)</p> <p>10. Indian Railway (If proposal falls within 30 m any railway boundary)</p> <p>11. Tea board of India (If required)</p> <p>12. National Highways (If required).</p>	<p>After obtaining clearance from the Architectural and Aesthetic Aspects Committee at the district level, under the chairmanship of the Additional Collector (Development), Proposal submitted to Director of Town and Country Planning for obtaining Hill area Conservation Authority Clearance, After obtaining clearance from the HACA, Technical Concurrence issued by the Director of Town and Country Planning and final approval issued by the concern local bodies.</p>

  
**DISTRICT COLLECTOR,**  
**COIMBATORE.**

The regulations are governed by Hill Conservation Authorities and AAA Committee and Environmental Protection act 1986.

**(E) What are all the measures initiated for afforestation and how much area has been afforested since 2010?**

It is humbly submitted that in Coimbatore Forest Division, Plantation has been raised in 12061 Hectare of Reserved Forests under various schemes from 2010 and in Valparai plateau 90 Hectare planting works has been carried out since 2010. Several campaigns such as people movements for clean cities, Swachata Hi Seva etc., has been initiated for planting tree saplings as a social forestry along the road side, OSR lands, Bunds of water bodies.

**POLLACHI FOREST DIVISION :-**

Afforestation measures initiated by Pollachi Forest division are as follows.

**Plantation details in Pollachi division from the year 2010 to 2024**

S. No	Range	Year	Area (Hector)	Species	Escapement (Mtr)	Number of seedlings planted
1	Pollachi	2012-13	--	Bamboos	Gap filling	6600
2	Pollachi	2013-14	--	Misc Species	Gap filling	2200
3	Pollachi	2013-14	--	Misc Species	Gap filling	1000
4	Pollachi	2013-14	--	Misc Species	Gap filling	1800
5	Pollachi	2012	20	Bamboo	Interface Plantation	4000
6	Pollachi	2013	17	Bamboo	"	3400
7	Pollachi	2013	3	Bamboo	"	600
8	Pollachi	2014	9	Bamboo and Misc Species	"	1800
9	Pollachi	2014	6	Misc Species	"	1200
10	Pollachi	2014	5	Misc Species	"	1000
11	Pollachi	2023	25	Misc Species	"	2500
12	Pollachi	2023	15	Misc Species	"	1500

13	Pollachi	2023	30.00	Misc Species	Interface Plantation	3000
14	Pollachi	2023	20.00	Misc Species	"	2000
15	Ulandy	2010	--	Bamboo	Gap Planting	10000
16	Ulandy	2010	--	Misc	Gap Planting	3000
17	Ulandy	2010	--	M.F.P	Gap Planting	5000
18	Ulandy	2023	90	Misc	Gap planting	9000
19	Valparai	2014	41.00 Ha	Misc	"	3800
20	Valparai	2014	15.00 Ha	Misc	"	475
21	Valparai	2014	16.00 Ha	Misc trees	Gap planting	1200
22	Valparai	2019	5 Ha	Bamboo	Gap planting	5000
23	Valparai	2019	5 Ha	Sandalwood	Gap planting	5000
24	Valparai	2023	30 Ha	Misc .Tree	Gap planting	3000
25	Valparai	2023	60 Ha	Misc .Tree	Gap planting	6000


**COIMBATORE FOREST DIVISION :-**

In Coimbatore Forest Division, Plantations has been raised in 12061Ha of Reserved Forests under various schemes from 2010.

**(F) What measures were initiated to prevent the landslide in the Nilgiris District and hill areas of Coimbatore District?**

**LANDSLIDE :-**

The Highways (C&M) Divisional Engineer has stated that in Pollachi to Valparai road section, between Aliyar and Valparai region, landslides and rock falls are occurring frequently during monsoon period. Therefore it is very imperative to know the existing geological and geomorphological conditions of the road corridor, rock falling zones land slide prone locations and identification of vulnerable places to provide slope stability measures along the Pollachi – Valparai road from Aliyar to Valparai corridor. He has requested to get the data from Geological Department for flood mitigation work with reference to Aliyar to Valparai road corridor.

  
**DISTRICT COLLECTOR,**  
**COIMBATORE.**

Therefore, the Deputy Director General of Geological Survey of India has been requested to furnish the date for the Mitigation works.

As per the request of District Administration a team of Geologists have carried out preliminary assessment studies for landslides in Pollachi-Valparai Ghat Road section in Valparai Taluk of Coimbatore District. On the basis of field study a preliminary note has been prepared and given by Geological Department with significant observations and immediate remedial measures and protection of affected slope stabilization. The Director, Landslide Studies, Geological Survey of India has suggested the following recommendations.

<b>S. No</b>	<b>Slide Locality</b>	<b>Nature of Slide</b>	<b>Recommendations from Geological Department</b>
1	Km 29/10 (between 1& 2 Hairpin Bend)	Debris Flow	1. Removal of loose roll out boulder material from the existing slope and chipping of broken rock fragments all along the slope. 2. Also, Construction of stepped drainage wall for drainage control of stream water.
2	Km 30/8 (between 2&3 Hairpin Bend)	Rock Slide	1. Removal of loose and handing boulders from the slope. 2. Chipping of rock wedge and removal of plants causing root wedging and widening of joints.
3	Km 31/2 (between 2 & 3 Hairpin Bend)	Rock Slide	1. Removal of loose and hanging boulders in the slope. 2. Chipping of rock wedge, removal of plants causing root wedging and joint widening.

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**DISTRICT COLLECTOR,  
COIMBATORE.**

4	Km 31/2 (between 2 & 3 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders in the slope.</li> <li>2. Chipping of rock wedge, removal of weathered rock and vegetative matter will check the further sliding.</li> </ol>
5	Km -31/2 (between 2 & 3 Hairpin Bend)	Debris Slide	<ol style="list-style-type: none"> <li>1. In the slide portion, Removal of all the transported material is not viable, on both sides of the debris material large chunk of rock is present, which may be utilised for the support for fixing the rock wire mesh.</li> <li>2. In the opposite side of hill near the road, large mass of transported debris material having dimension of (15m x 9m) is present, these unconsolidated debris materials were directly present over the fresh charnockite rock. Which is hazardous, this may be stabilized by covering with steel wire mesh and rock catching net.</li> </ol>
6	Km -31/4 (between 3 & 4 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders from the slope.</li> <li>2. Chipping of rock wedge, and removal of plants causing root wedging and widening of joints.</li> <li>3. Proper diversion of drainage from the vulnerable slope.</li> </ol>

7	Km -31/8 (between 2 & 3 Hairpin Bend)	Debris slide	<ol style="list-style-type: none"> <li>1. Construction of retaining wall with arrangement of proper drainage facility to drain rainwater immediately.</li> <li>2. Also, timely cleaning if the culverts is highly recommended, culverts should not be clogged during rainy season.</li> </ol>
8	Km 35/6 (between 16 & 17 Hairpin Bend)	Rock Slide	Removal of loose fallen rock and debris material from the existing slope will check the reactivation of slide.
9	Km 40/6 (between 27 & 28 Hairpin Bend)	Rock Slide	Removal of loose fallen rock and debris material from the existing slope will check the reactivation of slide.

Since the Aliyar - Valparai road corridor falls in reserve forest jurisdiction, the Divisional Engineer Highways has requested the Deputy Director, Anamalai Tiger Reserve, Pollachi to give permission to carry out the following remedial measures suggested by the Director, Geological Survey of India.

The Deputy Director, Anamalai Tiger Reserve has sent the proposal to the Principal Chief Conservator of Forest and Chief wild Life Warden, Chennai.

Since landslides are major issues in Western Ghats, particularly in Valparai, the District Administration has decided to take up the landslide survey throughout Valparai. After getting remedial measures from Director, Landslide of Geological Survey, prevention of landslide activities may be initiated to avoid victims due to landslide in Valparai Taluk.

  
**DISTRICT COLLECTOR,  
COIMBATORE.**

**DISASTER MANAGEMENT :-**

The following committees have been formed in respect of Hill areas Taluks of Coimbatore District for the prevention, preparation, response, rescues and rehabilitation for any kind of disaster if arises.

**I. EARLY WARNING COMMITTEE**

<b>S. No</b>	<b>DESIGNATION</b>
1.	Commissioner of Police, Coimbatore City
2.	Corporation Commissioner, Coimbatore
3.	Additional Collector(Development), DRDA, Coimbatore
4.	Superintendent of Police, Coimbatore District
5.	Personal Assistant (General) to District Collector, Coimbatore.
6.	Joint Director, Medical, Coimbatore
7.	Sub Collector, Pollachi
8.	Revenue Divisional Officer, Coimbatore North
9.	Revenue Divisional Officer, Coimbatore South
10.	Assistant Director, Town Panchayat, Coimbatore
11.	District Fire Officer, Fire and Rescue Service, Coimbatore
12.	Reginal Director of Municipal Administration, Tiruppur
13.	Tahsildar, Disaster Management, Coimbatore

The above formed committee has to communicate the early warning alert message received from the Government immediately to the lower level officials for creating awareness among the public during Disaster.

**II. SEARCH, RESCUE & EVACUTION COMMITTEE (RURAL)**

<b>S. No</b>	<b>DESIGNATION</b>
1.	Superintendent of Police, Coimbatore Rural
2.	District Revenue Officer/ Senior Regional Manager, TASMAL, Coimbatore
3.	District Fire Officer, Fire & Rescue Services, Coimbatore.
4.	Joint Director (Medical), Coimbatore
5.	Deputy Director (Health), Coimbatore
6.	Sub Collector, Pollachi
7.	Revenue Divisional Officer, Coimbatore North
8.	Revenue Divisional Officer, Coimbatore South
9.	Assistant Director, Animal Husbandry, Coimbatore
10.	Divisional Engineer, Highways, Coimbatore

11.	Divisional Engineer, Highways, Pollachi
12.	Executive Engineer, Aliyar Base Division
13.	Executive Engineer, Sholayar Base Division
14.	Executive Engineer, Parambikulam Base Division
15.	Executive Engineer, Bhavanisagar Base Division
16.	Executive Engineer, Pillur Base Division
17.	Indian Red Cross Society, Coimbatore
18.	NSS (Programmer), Government Art College, Coimbatore.
19.	NCC (Lieutenant), Government Art College, Coimbatore.
20.	All Taluk Tahsildar's Coimbatore District
21.	All BMO's, Coimbatore District
22.	All EO's, Coimbatore District.
23.	All BDO's, Coimbatore District

The above formed Committee has to be search and rescue the persons in high alert zone/ affected due to Disaster. The above committee has to evacuate the people and accommodate them in relief centers.

### III. RELIEF CENTER / SHELTER MANAGEMENT COMMITTEE

S. No	DESIGNATION
1.	Corporation Commissioner, Coimbatore Corporation
2.	Additional Collector(Development), DRDA, Coimbatore
3.	Sub Collector, Pollachi
4.	District Revenue Officer/ Senior Regional Manager, TNCSC, Coimbatore
5.	Joint Registrar, Co-operative Societies, Coimbatore.
6.	General Manager, Aavin, Coimbatore
7.	Joint Director of Health services, Coimbatore.
8.	Chief Education Officer, Coimbatore.
9.	Corporation Education Office, Coimbatore
10.	Executive Engineer, PWD, Building, (C&M), Coimbatore.
11.	Executive Engineer, Electricals, Coimbatore.
12.	City Health Officer, Coimbatore
13.	Revenue Divisional Officer, Coimbatore North
14.	Revenue Divisional Officer, Coimbatore South
15.	Deputy Director, Health Service, Coimbatore.
16.	District Supply and Consumer protection Officer, Coimbatore
17.	Assistant Director, Town Panchayat, Coimbatore

18.	Assistant Director, Village Panchayat, Coimbatore
19.	All Assistant Commissioners, Coimbatore Corporation
20.	All Municipals Commissioner, Coimbatore District
21.	All Taluk Tahsildar's, Coimbatore District
22.	All EO's, Coimbatore District.
23.	All BDO's, Coimbatore District

The above committee should make arrangements for relief shelters, all basic amenities to the affected during the disaster.

**NODAL OFFICERS & ZONAL TEAMS :-**

**1. COIMBATORE NORTH TALUK**

**NODAL OFFICER**

Sl.No	Name & Designation
1.	Tmt.Maheshwari, District Manager, TAHDCO, Coimbatore

**ZONAL TEAM**

Sl.No	Name & Designation
1.	Thiru.Manivel, Tahsildar, Coimbatore North
2.	Thiru.Sivakumar WRD-Assistant Engineer, Coimbatore East
3.	Thiru.Ramesh, WRD-Junior Engineer, Mettupalayam
4.	Thiru.Shivalingam, Block Medical Officer (Rural)
5.	Thiru.Rajendran, Sanitary Officer, North Zone - Corporation Urban
6.	Thiru.Gunasekaran, Sanitary Officer, Central Zone - Corporation Urban
7.	Thiru.Ramamoorthi Block Development Officer, Periyanaickenpalayam
8.	Thiru.Murugesan, Inspector, Traffic East
9.	Thiru.Namasivayam, Deputy Superintendent of Police, P.N. Palayam.
10.	Tmt.Dowlath Nisha, Sub-Inspector, (L&O), Kottur Police Station.
11.	Thiru.Karthikeyan, Fire Officer, Periyanaickenpalayam
12.	Thiru.Gopinath, s Assistant Engineer, Highways

13.	Tmt.Hasi Aslam, Agricultural Engineer
14.	Thiru.Vijayagopal, Deputy Agricultural Officer
15.	Tmt.Kalpana, Horticultural Officer
16.	Dr.Elango, Assistant Director, Animal Husbandry

**2. METTUPALAYAM TALUK**

**NODAL OFFICER**

<b>Sl.No</b>	<b>Name &amp; Designation</b>
1.	Tmt.Niraimathi, Inspection Cell Officer, Coimbatore

**ZONAL TEAM**

<b>Sl.No</b>	<b>Name &amp; Designation</b>
1.	Thiru.Vasudevan, Tahsildar, Mettupalayam.
2.	Thiru.Anbarasan, WRD, Assistant Engineer, Mettupalayam
3.	Thiru.Karthik Maharajan, Chief Medical Officer, Mettupalayam
4.	Tmt.Mageshwari, Block Divisional Officer
5.	Thiru.Sathish Babu, Traffic Sub- Inspector, Mettupalayam
6.	Thiru.L.Manikandan, Inspector, Mettupalayam
7.	Thiru.Balasundaram, Station Fire Officer, Mettupalayam
8.	Thiru.M.R.Rajiniganth, Highways, Mettupalayam
9.	Tmt.Haseena, Agricultural Engineer
10.	Tmt.Bakkiyalakshmi, Assistant Director, Agricultural

*K. Sathish Babu*

**DISTRICT COLLECTOR,  
COIMBATORE.**

11.	Tmt.Suseendra, Assistant Director, Horticultural, Mettupalayam
12.	Thiru.M.Rajangam, Veterinary Surgeon, Animal Husbandry, Mettupalayam,

### **3. PERUR TALUK**

#### **NODAL OFFICER**

Sl.No	Name & Designation
1.	Thiru.Duraisamy, Excise Supervisory Officer, Kals Beverages Pvt. Ltd, Coimbatore

#### **ZONAL TEAM**

Sl.No	Name & Designation
1.	Thiru.Ramesh Kumar, Tahsildar, Suler
2.	Thiru.Nallathambi, WRD, Assistant Engineer
3.	DR.Chitra, Chief Medical Officer.
4.	Tmt.Kalarani, Block Development Officer, Thondamuthur
5.	Thiru.Murugan, Inspector, Perur
6.	Thiru.Susainathan martin, Station Fire Officer, Perur
7.	Thiru.Harikrishnan, Assistant Director, Highways, Perur
8.	Tmt.Meena, Assistant Engineer, Agricultural Engineer, Perur
9.	Thiru.Sakthivel, Assistant Director, Agricultural, Perur
10.	Tmt.Nandhini, Assistant Director, Horticultural, Perur

*K. Senthil*  
*Perur*

**DISTRICT COLLECTOR,  
COIMBATORE.**

11.	Tmt.Shanthi, Veterinary Surgeon, Animal husbandry, Perur.
-----	--

#### **4. MADUKKARAI TALUK**

##### **NODAL OFFICER**

Sl.No	Name & Designation
1.	Thiru.Ramkumar, Revenue Divisional Officer, Coimbatore South.

##### **ZONAL TEAM**

Sl.No	Name & Designation
1.	Thiru.A.Sathyan, Tahsildar, Madukkarai
2.	Thiru.Nallathambi, WRD-Assistant Engineer
3.	Tmt.Prathiba, Block Medical Officer, Madukkarai
4.	Thiru.Saravanan, Block Development Officer, Madukkarai
5.	Thiru.Navaneethan, Inspector, Madukkarai
6.	Thiru.R.Susainathan Martin, Fire Station Officer, Madukkarai
7.	Thiru.Soundarrajan, Assistant Engineer, Highways, Madukkarai
8.	Tmt.Priya, Assistant Engineer, Agricultural Engineering, Madukkarai
9.	Tmt.Sudha, Assistant Director, Agrcultural, Madukkarai
10.	Thiru.Suresh Assistant Director, Horticultural, Madukkarai
11.	Dr.Ravi, Animal husbandry, Madukkari

*Shanthy*  
*Patil*

#### 4. ANAIMALAI TALUK

##### NODAL OFFICER

Sl.No	Name & Designation
1.	Tmt.L.Sivakumari Excise Supervisory Officer, Tvl.Shiva Distilleries Ltd, Coimbatore

##### ZONAL TEAM

Sl.No	Name & Designation
1.	Tmt.K.Uma Parameswari, Tahsildar, Anaimalai
2.	Thiru.Sivakumar, Excutive Engineer, Parambikulam Division
3.	Dr.Bharathikannan, Medical Officer, Anaimalai
4.	Thiru.Ananthan, Block Development Officer, Anaimalai
5.	Thiru.Sakthivel, Traffic Inspector, Pollachi
6.	Thiru.Thamotharan, Inspector, Anaimalai
7.	Thiru.Ganapathy, Fire Officer, Pollachi
8.	Thiru.Dineshkumar, Assistant Divisional Engineer, Anaimalai.
9.	Tmt.Janath Priya, Assistant Engineer, Anaimalai
10.	Thiru.Vivekananda, Assistant Director, Anaimalai
11.	Thiru.Gopinath, Assistant Director, Horticultural, Anaimalai
12.	Dr.Om Murugan, Assistant Director, Pollachi

*Arunthi*  
*Patil*  
**DISTRICT COLLECTOR,  
COIMBATORE.**

**6. VALPARAI TALUK****NODAL OFFICER**

<b>Sl.No</b>	<b>Name &amp; Designation</b>
1.	Tmt.Vishnu vardhini, Nodal Officer/Competent Authority, Irugur- Devangonthi Pipeline Project, BPCL, Coimbatore.

**ZONAL TEAM**

<b>Sl.No</b>	<b>Name &amp; Designation</b>
1.	Thiru.V.Siva Kumar, Tahslidar, Valparai
2.	Thiru.Kumar, Assistant Engineer, PWD(WRO), Valparai
3.	Tmt.Nithiya, Medical Officer, Valparai
4.	Thiru.Vinayagam, Municipal Commissioner, Valparai
5.	Thiru.Ananthkumar, Inspector, Valparai
6.	Thiru.Prakash, Fire Station Officer, Valparai
7.	Thiru.Dinesh Kumar I/C, Assistant Director, Highways, Valparai
8.	Tmt.Janath Priya, Assistant Engineer, Agricultural Engineer, Anaimalai
9.	Thiru.Vivekananda Agricultural, Valparai
10.	Thiru.Gopinath, Assistant Director, Horticultural, Anaimalai
11.	Thiru.Lakshmanan, Inspector, Animal Husbandry, Valparai

In Coimbatore Forest division, Planting of tree species in the 1/3<sup>rd</sup> slope areas to avoid soil erosion in the hillock drain is being executed.

In Pollachi, Valparai Road a new technique of stabilizing the slope by way of anchoring the earth portion and forming a grid using the chain links and growing up the vegetation along the slope has been done to protect the hill side earth from further sliding at KM 62/4 and KM 62/8 through Highways Department of Tamil Nadu.

- (i) The Soil nailing technique has been adopted to stabilize the existing slopes to prevent landslides.
- (ii) Landslide prone areas are identified and walls were constructed.
- (iii) The Anamalai Tiger Reserve has taken measures to establish shelter to alert people. Mass announcement has been made to settlement people in peak monsoon season.

**(G) The number of encroachments identified in the Nilgiris District and hill areas of Coimbatore District as on date and the number of encroachments removed from the year 2010.**

**POLLACHI FOREST DIVISION :-**

No encroachments have been recorded from 2010 onwards in respect of Valparai plateau and no encroachment removed.

**COIMBATORE FOREST DIVISION :-**

It is submitted that as of now there are no encroachments reported in the Town Panchayats of HACA area. In 1957, the TamilNadu Electricity Board erected huts in Mattapatti near the Pillur Dam, Nellithurai Reserve Forest Mettupalayam range in Mettupalayam Taluk of Coimbatore District to accommodate the workers who had come from other native for the construction of Pillur Dam. Even after the completion of construction work, the workers continued to stay in the huts due to the maintenance activities in the Dam Area. As the workers did not vacate Mattupatti area situated in the dense Nellithurai Reserve Forest, about 1.042 Hectare of Forest land has been encroached by 39 families. In this connection, an alternative

*Handwritten signature*  
2015


**DISTRICT COLLECTOR,  
COIMBATORE.**

land outside the Reserve Forest is being traced to move the aforesaid families from the encroached forest area.

I submit that the news was published on 30.07.2024 report landslides which occur in a minor land slide occurred at Idathukaraimukku roadnear Sholaiyar dam on 30.07.2024. Two Persons died in that incident. The Financial Assistance of Rs.3 Lakh (Rupees Three Lakh Only) under Chief Ministers Public Relief Fund and Rs.4 Lakh (Rupees Four Lakh Only) under State Disaster Relief Fund to each of the families of the victims were given.

I humbly prayed that this Hon'ble Tribunal may be pleased to accept this report and to pass further orders as this Hon'ble Tribunal may deem fit and proper in the circumstance of this case and render justice.

Solemnly affirmed at Coimbatore  
on this 8<sup>th</sup> day of January 2025  
and signed his name in my  
presence.

  
DISTRICT COLLECTOR,  
COIMBATORE.

Copy of:

## GOVERNMENT OF TAMIL NADU

ABSTRACT

Development of Hill Areas - Constitution of Hill Areas Conservation Authority in Tamil Nadu - Orders - Issued.

-----  
PLANNING AND DEVELOPMENT (TC II) DEPARTMENT

G.O.Ms.No.44

Dated: 2.4.1990

Read:

1. From the Chairman, Tamil Nadu Electricity Board D.O.lr.No.CH/IA/37, dated 23.4.87.
2. Proceedings of the meeting held on 15.3.88 in the Chambers of Chief Secretary to Govt. (communicated by Environment control dept in lr.No.295/B2/7-12, dt. 23.3.88).
3. From the Director of Town & Country Planning D.O.lr.No.42094/TC/RI, dated 6.12.88.

...

ORDER

The present status of the Hill areas of Tamil Nadu are fast reaching a point of no-return. There has undoubtedly been an alarming decline in the eco-system of the Western Ghats even within living memory. This is because all economic activities, ultimately, entail increased extraction of environmental resources and always have an impact in modifying them. Majority of development activities are carried out only with general social benefits in mind involving a large number of agencies - public and private. Therefore, when the development takes place in ecologically fragile area like hills, the interaction leads to serious stress when the environment is loaded beyond its safe use capacity.

2. Often, the economic decisions are not guided by the social costs on the infrastructure and hill ecology. The entirely desirable goals of vegetable cultivation, livestock breeding, dairy development, repatriate rehabilitation, communication improvements, tourism promotion etc. have all led to overall severe deterioration in our hill environment. This is because of the fact that the hill areas require a policy different from that of the plains which has not been fully recognised. The construction of an overall development philosophy for the hill areas is a specialis

task to be done by agencies specifically committed for the task. Such an effort calls for a multi-disciplinary approach which will encompass the activities of different government departments - Central and State Governments, non-governmental agencies, Institutions or private individuals and a comprehensive programme for implementation.

3. Considering these, it has been decided to create a body, that will develop the hills into an ecologically acceptable and environmentally desirable area of India Land Mass. Therefore the Director of Town and Country Planning has sent a proposal for setting up a "Tamil Nadu Hill Areas Development Authority" under the provisions of section 10 of the "Tamil Nadu Town and Country Planning act, 1971".

4. The Government, after careful consideration, have decided that an ad-hoc Authority should be set up now and the same be given a statutory basis in due course. The Government accordingly direct that an authority to be called "The Tamil Nadu Hill Areas Conservation Authority" be constituted with immediate effect:

5. Tamil Nadu Hill Areas Conservation Authority shall consist of the following members.

1. Chairman : A very senior Officer of the IAS to be appointed by the Government (part-time)
2. Member Secretary : Senior I.A.S., Officer to be appointed by the Government.
3. Ex-officio Member. : Secretary, Planning and Development Department.
4. -do- : Secretary, Finance Department.
5. -do- : Secretary, Environment & Forest Dept
6. -do- : Secretary, Agriculture Dept.
7. -do- : Secretary, Animal Husbandry Dept.
8. -do- : Secretary, Public Works Dept.
9. -do- : Secretary, Information & Tourism Dept.
10. -do- : Secretary, Housing & Urban Development Dept.
11. -do- : Secretary, Industries Dept.
12. -do- : Secretary, Rural Development Dept.
13. -do- : Secretary, Municipal Administration and Water Supply Dept.
14. -do- : Chairman, Tamilnadu Water Supply and Drainage Board.

.. 3 ..

- 15) Ex-officio Member : Chairman, Electricity Board
- 16) -do- : Director of Town & Country Planning
- 17) -do- : Director of Horticulture
- 18) -do- : Collector, The Nilgiris.
- 19) -do- : Principal Chief Conservator of Forests.

6. The Government also direct that an Advisory Council consisting of the following members to be constituted for the specific purpose of advising the Hill Areas Conservation Authority.

1. Chief Engineer, Soil conservation
2. Chief Engineer, Highways
3. Chief Engineer, Buildings
4. & 5. Chief Engineer, Irrigation & General
6. Director of Rural Development
7. Director of Animal Husbandry
8. Director of Geology & Mining
9. One sitting Member of the Legislative Assembly representing any one of the constituencies in the Nilgiris District to be nominated for a two year term by the Government.
10. One sitting member of the Legislative Assembly representing any one of the constitutencies in which one or more of the Hill taluks other than Nilgiris, to be nominated for a two year term by the Government.
11. One chair person of any one of the Panchayat Unions or Municipalities in the Nilgiris areas to be nominated for a two year term by the Govt.
12. Chairperson of the Kodaikanal Panchayat Union
13. Four Environmentalists to be nominated for a two year term by the Government and one representing Non-Government.
17. Voluntary Organisations connected with environment and ecology to be nominated for a two year term by the Government.
18. The Authority may co-opt any District Collector having jurisdiction over the Hill taluks or any other official or non-official as Associate Member or Invitee or Special Invitee.

7. The functions of the Authority shall be as indicated in Annexure-II to this order.

8. Orders regarding the appointment of the Part-time Chairman, Member-Secretary and other members of the "Tamil Nadu Hill Areas Conservation Authority" will issue separately. Pending issue of orders, the Joint Secretary to Government, Planning and Development Department in charge of Hill Area Development Programme and Western Ghats Development Programme is designated as the Ex-Officio Officer on Special Duty' and he will form with immediate effect the "Tamil Nadu Hill Areas Conservation Authority" with the staff in the Hill Area Development Programme and Western Ghats Development Programme cells in the Secretariat last continued in G.O.Ms.No.105, P&D (TC I) Department dated 16.6.89 read with G.O.Ms.No.253, P&D (OP) Dept. dated 9.11.89. The above two cells will be subsumed by the Authority and they will be merged to form the Administrative unit for the 'Authority' at State level.

9. The Plan formulation cell (HADP) and the District Planning Cell at Udhagamandalam will be merged together along with the staff last continued in G.O.Ms.No.104, P&D (TC II) Dept, dt. 15.6.89 and G.O.Ms.No.251, P&D (OP.II) Dept., dt. 9.11.89 and the merged unit will be brought under the 'Hill Areas Conservation Authority'. It will be headed by a Project Officer, a senior officer of Indian Administrative Service who will also be the Member-Secretary for the 'Authority'.

10. The 'Authority' shall be funded and financed by the Government. To start with, the Government accord sanction for an initial grant of Rs.2/- lakhs (Rupees two lakhs) only under the Hill Area Development Programme for setting up the 'Authority' immediately. The expenditure should be debitable to "2052.00 Secretariat General Services - 090. Secretariat Schemes in the VIII Five Year Plan-II State Plan-JA. Technical cell for Plan Formation under HADI - 26 Other charges-DPC 2052-00-090-JA-2602. The amount will be adjusted from regular grant after formation of Tamil Nadu Hill Areas Conservation Authority.

11. The Government also direct that all plan funds for the hill areas listed in Annexure-I to this order shall be routed through this 'Authority'. To start with, the Hill Area Development Programme and the Western Ghats Development programme hitherto Administered by the Planning and Development Department shall be administered by the 'Authority'.

12. Sanction is also accorded for the creation of one post of 'Assistant Project Officer' in the scale of pay of Rs.3500-5000 initially for a period of one year from the date of employment or till the need therefor

ceases whichever is earlier. The incumbents of the posts will be eligible to draw besides their pay and allowances, other usual allowances admissible to Government employees from time to time.

13. Pending extension of the provisions of the Tamil Nadu Town and Country Planning Act 1971, to the hill areas, the Government, direct that all Government and Quasi-government departments shall consult even now the 'Tamil Nadu Hill Areas Conservation Authority' in respect of all development programmes undertaken by them within the hill areas listed in the Annexure-I to this order under the provisions of the Tamil Nadu Town and Country Planning Act, 1971. The departments of Secretariat (Except Law Finance and Legislative Assembly departments) are accordingly requested to issue suitable instructions to the Heads of Departments and other autonomous bodies/Corporations under their administrative control to the effect that they should get the prior clearance of the "Tamil Nadu Hill Areas Conservation Authority" in respect of any development programme undertaken by them in the listed hill areas before they approach the Government for administrative and financial sanctions and to draw up their future programmes for development within the listed hill areas in consultation with the "Tamil Nadu Hill Areas Conservation Authority".

14. The Government also direct that all future budget allocations relating to hill areas development including Hill Area Development Programme & Western Ghats Development Programme may be transferred to the 'Tamil Nadu Hill Areas Conservation Authority'. The 'Authority' may also receive funds and subsidies directly from the Government of India and Union Planning Commission particularly the Western Ghats Secretariat.

15. The amount sanctioned in para 10 above shall be drawn and placed at the disposal of the Ex-officio Officer on Special Duty.

16. Necessary provision will be made in RE/FMA 1990-91 by reappropriation from savings within the grant or by providing additional amounts.

17. This order issues with the concurrence of Finance Department vide its U.O.No.736/FS/P/90 dated 2.2.90.

(BY ORDER OF THE GOVERNOR)

M.M. RAJENDRAN  
CHIEF SECRETARY TO GOVERNMENT.

To

The Chief Secretary to Government, Madras-9.  
The Secretary to Government, Planning and Development  
Department, Madras-9.

- 6 -

- The Secretary to Government,  
Finance / Environment & Forests Department, Madras-9.
- The Secretary to Government, Agriculture Dept., Madras-9.
- The Secretary to Government, Animal Husbandry Dept., Ms-9.
- The Secretary to Government, Public Works Dept., Madras-9.
- The Secretary to Government, Information & Tourism Dept. Ms-9
- The Secretary to Govt., Housing & Urban Development Dept.
- The Secretary to Govt. Industries Dept. Ms-9. Ms-9.
- The Secretary to Govt., Rural Development Dept., Madras-9.
- The Secretary to Govt., Municipal Administration & Water  
Supply Dept., Madras-9.
- The Chairman, Tamilnadu Water Supply & Drainage Bd, Ms- 5.
- The Chairman, Tamil Nadu Electricity Board, Madras-2.
- The Director of Town & Country Planning, Ms-5.
- The Director of Horticulture, Dharmapuri.
- The Collector of Nilgiris, Uthagarandalam.
- The Principal Chief Conservator of Forests, Ms-6.
- The Chief Engineer, Soil Conservation, Nandanam, Ms-35.
- The Chief Engineer, Highways, Madras-5.
- The Chief Engineer, FWD Buildings, Madras-5.
- The Chief Engineer, FWD Irrigation, Madras-5.
- The Chief Engineer, FWD General, Madras-5.
- The Director of Rural Development, Madras-100.
- The Director of Animal Husbandry, Madras-6.
- The Director of Geology & Mining, Guindy, Madras-32.
- The Joint Secretary to Government, Planning and Development  
Department, Madras-9.
- The Accountant General- I & II, Madras-10.
- The Accountant General- I & II, Madras-10(b.n).
- The Planning and Development (OF) Department, Madras-9.
- All Departments of Secretariat, Madras-9.
- The Finance (Pub)/(BG.II) Dept., Madras-9.

SI/Sc.

/ true copy /

sd/-  
Research officer.

- - 7 -

ANNEXURE - ILIST OF HILL TALUKS COVERED BY THE AUTHORITY.

1. Gudalur
2. Udhagamandalam
3. Coonoor
4. Kotagiri
5. Mettupalayam
6. Coimbatore
7. Udumalpet
8. Pollachi
9. Dharampuram
10. Dindigul
11. Kodaikanal
12. Periakulam
13. Uzilampatti
14. Uthamapalayam
15. Shencottah
16. Tenkasi
17. Ambasamudram
18. Nanguneri
19. Sankarankoil
20. Sivagiri
21. Kalkulam
22. Vilavancode
23. Agastheswaram
24. Thovala
25. Srivilliputhur
26. Rajapalayam
27. Sathur
28. Vellore
29. Polur
30. Tirupathur
31. Chengam.
32. Yercaud
33. Attur
34. Namakkal
35. Kallakurichi
36. Sathyamangalam
37. Bhavani
38. Valparai
39. Avinashi
40. Rasipuram
41. Salem
42. Thuraiyur
43. Palani.

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ANNEXURE - II

Functions of the Tamil Nadu Hill Areas Conservation Authority.

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1. Functions listed in Section 12 of the Town and Country Planning Act, 1971; and
2. (i) To prepare an environmental report of the hill areas and keep it updated every three years.
  - (ii) To undertake continual monitoring of ecological parameters;
  - (iii) To prepare a structural development plan indicating the carrying limits of the hills and propose alternatives to the hill population where reasonable economical development cannot be locally provided without serious over all damage ;
  - (iv) To draw up guidelines for development of hills and compulsorily require prior clearance for any development listed in Annexure-II and ban the activities listed in Annexure-IV altogether
  - (v) To advise government on the policy and strategy for all development activities in the hills;
  - (vi) To issue such directions as necessary to local authorities to enable the compliance and have necessary powers delegated to it under the Municipal and Panchayat Acts; and
  - (vii) To prohibit expenditure by any Government department or undertaking on any plan or scheme not cleared by \* (Plan and non plan) by all departments are only for schemes cleared by it.

\* it in that area and require all budgetary provisions.

... 9/-



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From  
Thiru G. Santhanam, I.A.S.,  
Director of Town and Country  
Planning,  
807, Anna Salai,  
Chennai-600 002.

To  
Member Secretary,  
Tamil Nadu Housing, Urban Development,  
Chennai-60.

Roc No. 22043, 2002/HSBA Dated: 03.04.2003

Sir / Madam,

Sub: HACA - Identification of actual hill  
villages - exclusion of villages in plain  
areas of hill taluks - Amendment - Issued.

Ref: G.A.No.49, Housing and Urban Development  
(UD2.2) Department, dt.24.3.2003.

A copy of the G.O. cited is communicated  
herewith for necessary action.

*K. Srinivasan*  
for Director of Town and  
Country Planning.  
17/4

Encl: As above.

- Copy to:
- 1) All officers of the Head Office, Chennai-2
  - 2) Planning Assistant, HSBA section
  - 3) P.C to Director
  - 4) Stock file
  - 5) Spare-2

Copy of:

GOVERNMENT OF TAMIL NADU  
ABSTRACT.

Housing and Urban Development Department - Development of Hill Area - Hill Area Conservation Authority - Identification of actual Hill villages exclusion of villages in Plain Areas of Hill Taluks - Amendment - Issued.

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Housing and Urban Development (UD2.2) Department

G.O.Ms.No.49,

Dated:24.3.2003.

Read:

- 1) G.O.Ms.No.44, Planning and Development (TC II) Department dt.2.4.1990.
- 2) From the Special Commissioner of Town and Country Planning letter No.1963/2001 dt.11.10.2001 and 1.11.2001.
- 3) From the Secretary to Government, Housing and Urban Development Department, D.O. Letter No.7529/UD2/01 dated:7.11.2001.
- 4) From the Director of Geology and Mining, letter No.8154/MMM/2000 dt.5.12.2001.
- 5) From the Special Commissioner of Town and Country Planning letter No.30789/2000/H3BA dt. 7.12.2001.
- 6) From the Special Commissioner and Commissioner of Land Administration letter No.4680/H/2002 dt.25.2.02.

ORDER:

In order to develop the hills into an ecologically acceptable and environmentally desirable area, in G.O.Ms.No.44, Planning and Development (TCII) Department dt. 2.4.1990 the Government have constituted a high level committee namely Hill Area Conservation Authority (HACA). As per the orders issued in this Government order, all the Government and Quasi Government Departments shall consult the Hill Area Conservation Authority in respect of all development programmes undertaken by them as listed down in Annexure-III of the said Government Order in all Hill Taluks specified under Annexure I of the same Government Order.

2) The question of exempting the villages which are located in the plains though they fall in the taluks notified as hill taluks in that G.O. was discussed in the 22nd Hill Area Conservation Authority meeting held on 21.2.2001 and it was decided to obtain the details from the District Collectors regarding the villages which are actually located in the hill areas. The Director of Geology and Mining has scrutinised the same in a joint consultation with the District Collectors and sent his proposals indicating the details of villages which should fall within the purview of Hill Area Conservation Authority.

..2..

3) Based on the reports received from the District Collectors concerned and in consultation with Director of Geology and Mining, the Special Commissioner of Town and Country Planning has sent amendment proposals to Annexure-I of Government Order first read above and to notify the names of villages which are actually located in hill areas of the hill taluks of the various Districts.

4) The Government have carefully considered the proposal of the Special Commissioner of Town and Country Planning and approved the list of villages sent by the District Collectors, which are actually located in the hill areas of the hill taluks. The names of the Districts and the names of the villages located in the hill taluks of the respective districts are given in Annexure-I to this order.

5) The Government in partial modification of G.O.Ms.No.44, Planning and Development (TCI) Department, dt. 2.4.1990 direct that in respect of the villages identified as Hill villages in these Hill Taluks, indicated in the Annexure-I to this order, permission from HACA should be obtained for all activities specified in Annexure-II of this Government Order before they are taken up for execution or grant of permission.

6) The Government also direct that for other villages lying in the plains of these Hill Taluks, obtaining permission from the Hill Area Conservation Authority is not necessary and the respective Departmental officials should pursue the activities specified in the Annexure II to this Government Order as per the existing Acts, rules and orders in force.

7) The Government further direct that, in respect of all villages in the Hill Taluks wherever Reserve Forest lands are available, the activities mentioned in Annexure-II of this Government Order in those lands have to be got cleared by the Hill Area Conservation Authority, as required in the Government Order first read above.

(By Order of the Governor)

LAL RAMNA SAILO  
SECRETARY TO GOVERNMENT

To  
The Director of Town and Country Planning,  
Chennai-2

/true copy/

K. Sornaprathe  
Research Officer.

10/6/92

ANNEXURE-I TO G.O.Ms.NO.49 DATED 24-03-2003

Consolidated list of taluks and villages which actually lie in hill areas.

District	Names of taluks	Names of villages
1. Nilgiris	Gudalur	All villages
	Udhagamandalam	All villages
	Coonoor	All villages
	Kotagiri	All villages
2. Coimbatore	Coimbatore South	1. Narasipuram
		2. Vellimalaipattinam
		3. Devarayapuram
		4. Kallickanaickenpalayam
		5. Ikkaibolluvapatti
		6. Mathuvarayapuram
		7. Alandurai
		8. Booluvapatti
		9. Thenkarai
		10. Mathampatti
		11. Theethipalayam
		12. Perurchettipalayam →
		13. Sundakkamuthur →
		14. Eitimadai
		15. Mavuthampatti
		16. Thondamuthur
	Coimbatore North	1. Naickenpalayam
		2. Gudalur
		3. Narasimmanaickenpalayam
		4. Nanjundapuram
		5. Chinnathadagam
6. Veerapandi No. 24		
7. Somaiyampalayam		
Udumalpet	1. Valayapalayam	
	2. Thali	
	3. Jalipatti	
	4. Linkamavur	
	5. Venkittapuram	
	6. Manupatti	
	7. Kallapuram	

10

7

District	Names of taluks	Names of villages
2. Coimbatore	Mettupalayam	1. Tholampalayam 2. Velliyankadu 3. Thekkampatty 4. Odanthurai 5. Nelliur 6. Cheikkathasampalayam 7. Sirumugai
	Pollachi	1. Periyapodu 2. Vettaikaranpudur 3. Kaliyapurama 4. Kottoor 5. Angalakurichi 6. Thoraiyur 7. Jallipatty 8. Arthanaripalayam
	Valparai	1. Anamalai Hills village (entire taluk)
3. Dindigul	Kodaikanal	All villages
	Dindigul	1. Sirumalai 2. Adalur 3. Pandiramalai 4. Thonimalai 5. Manalur 6. Godalvavi 7. Chatrapatti 8. Paraipatti 9. Avvampalayam 10. Narasingapuram 11. Kasuvanampatti 12. Sirangadu
	Palani (Now Eddanchattiram taluk)	1. Vadagadu

District	Names of taluks	Names of villages
4. Erode	Bhavani Bhavani Sub- taluk	Bargur A  Bargur B
	Sathiyamangalam Thalavadi Sub- taluk	1. Thalaimalai 2. Neithalapuram 3. Iggalur 4. Marur 5. Dhoddakajanur 6. Thalavadi 7. Chikkakajanur 8. Mallankuzhi 9. Arulavadi 10. Paianapuram 11. Mathahalli 12. Kettavadi 13. Konganahalli 14. Panahahalli 15. Dhoddamuthukarai 16. Erganahalli 17. Thingalur A and B 18. Thiganarai 19. Karalavadi 20. Hasanur
	Kuthialathur sub- taluk	1. Kuthialathur 2. Kunnri 3. Koothampalayam
5. Kanyakumari	Agastheeswaram	1. Vadasery 2. Kulasekarapuram 3. Theroor 4. Eravipudur 5. Suchindram
	Thovalai	1. Alagiapandiapuram 2. Ananthapuram 3. Arumanaloor

District	Names of taluks	Names of villages	
5. Kanyakumari	Thovalai	4. Siramadam	
		5. Darisanamcope	
		6. Erachakulam	
		7. Esanthimangalam	
		8. Chenbagaramanpudur	
		9. Thovalai	
		10. Aralvoimozhi	
		Vilavancode	1. Paloor
			2. Nattalam
			3. Arudesam
	4. Kulappuram		
	5. Methukummal		
	6. Palugal		
	7. Vellancode		
	8. Mancode		
	9. Kalial		
	10. Kunnathur		
	11. Arumanai		
	Kalkulam	1. Aloor	
		2. Villukkuri	
		3. Kaikulam	
		4. Thuckalay	
		5. Velimalai	
		6. Ponmanai	
		7. Thumbacode	
		8. Surulacode	
		9. Thirparappu	
		10. Mecode	
	6. Namakkal	Namakkal	1. Gundur Nadu
			2. Valappur Nadu
3. Ariyur Nadu			
4. Valavanthi Nadu			
5. Thinnanur Nadu			
6. Devannur Nadu			
7. Selur Nadu			
8. Unantangal Taraf			

Distriet	Names of taluks	Names of villages
7 Namakka/	Namakkal	9. Malayalapatti
		10. Karukudal Taraf
		11. Perunappan Solai
		12. Periyakombai
		13. Pudur Palappatti
	Rasipuram	14. Mullakurichi Taraf
		15. Periyakurichi
		1. Keelur
		2. Melur
		3. Kidamalai
		4. Perakkarai Nadu
		5. Bail Nadu
		6. Edappuli Nadu
7. Chittur Nadu		
Salem Namakka/	Salem	8. Thiruppuli Nadu
		9. Pelappadi Nadu
		10. Alathur Nadu
	Yercaud	11. Gunduri Nadu
		12. Adakkam Pudukombai
		13. Bodamalai
		1. Nilavarappatti
		2. Jarugumalai Hills
		3. Arunoottumalai
		Attur
1. Chinnakalrayan (North)		
2. Periyakalrayan (south)		
3. Soolankurichi		
4. Periyakalrayan Melnadu		
5. Kariyakoil		
6. Paithur		
7. Kil Avarai		
8. Kollimalai Hills ( Pilliarmathi)		
9. Saradimoolai, Kallippatti in Valakombai Taraf)		

District	Names of taluks	Names of villages
7. Salem	Vazhapadi	1. Thekkalpatti 2. Aladipatti 3. Puzhuthikuttai 4. Chinnavelampatti 5. Periyavelampatti 6. Pallikadu 7. Arunoothumalai 8. Pelampadi 9. Sirumalai
	Gangavalli	1. Pachaimalai 2. Veppudai
	Mettur	1. Palamalai
8. Tirunelveli	Tenkasi	1. Aykudi 2. Courtallam 3. Melagaram 4. Ayiraperi 5. Pattapathu 6. Mathalamparai 7. Ilanji 8. Tenkasi 9. Kadayanallur 10. Kamhaneri Pudukudi I 11. Boganallur 12. Chokkampatti 13. Vairavankulam 14. Pattakkurichi 15. Puliyur
	Alangulam (Previously Tenkasi taluk)	1. Ayyanarkulam 2. Alangulam 3. Maranthai 4. Mayamankurichi 5. Sivalarkulam 6. Nettur 7. Subbiahpuram 8. Keezhapavur II

District	Names of taluks	Names of villages
Tiruvotelli	Alangulam (Previously Tenkasi taluk)	9. Kazhuncerkulam 10. Thuthikulam
	Ambasamudram	1. Keelmugam 2. Aladiyur part II 3. Zamin Singampatti Part II 4. Vickramasingapuram Part II 5. Therku kallidaikurichi Part II 6. Malavankulam 7. Therku Veeravanallur part II 8. Therku Karukurichi 9. Thiruviruthanpuli part II 10. Sivasailam
	Nanguneri	1. Earwadi 2. Nambithalaivanpattayam 3. Thalavaipuram 4. Thirukkurungudi II 5. Mahiladi 6. Malayadipudur 7. Seevalaperi 8. Kalakkadu 9. Keelakaruvclankulam 10. Padmaneri 11. Pathai 12. Devanallur 13. Idaiyankulam 14. Singikulam 15. Melkarai 16. Keezha Kaduveiti 17. Kallikulam 18. Vadakarai 19. Iraippuvarai 20. Ilankulam 21. Rajakkamanglam
Sankarankovil	1. Kurukkalpatti 2. Naduvakkurichi major	

District	Names of taluks	Names of villages
8. Tirunelveli	Sankarankovil	3. Narikkudi 4. Pazhanakottai 5. K. Alangulam 6. Savamalai Part I 7. Savamalai Part II 8. Nalanthula 9. Kalapakankulam 10. Maruthakinaru 11. K. Karisalkulam 12. Nakkalamuthanpatti 13. Mukkuttumalai 14. Maipparai 15. Varahanur 16. Thiruvengadam 17. Sundaresapuram 18. Sevalkulam 19. Perumpathur 20. Karisathan 21. Vadikottai 22. Therkusankarankoil 23. Perivoor 24. Pandapuli 25. Perumalpatti 26. Paruvakkudi 27. Veerasigamani 28. Keezha Veerasigamani 29. Madathupatti 30. Vadakkupudur 31. Pattadaikatti 32. Ariyanayagipuram
	Shenkottai	1. Achanpudur 2. Vadakarai Keelpidagai 3. Vadakarai Maelpidagai 4. Panmozhi 5. Thenpothai 6. Mekkarai 7. Shencottai keelur 8. Shencottai Melur

District	Names of taluks	Names of villages
8. Tirunelveli	Shenkottai	9. Karkudi
		10. Puliyaru
		11. Nagalkadu
		12. Vallam
		13. Pudur
	Sivagiri	1. Thirumalainayakkanpudukudi
		2. Melapuliyangudi
		3. Alangulam
		4. Nagaram
		5. Malavadikkurichi
		6. Thalavankottai
		7. Ariyur
		8. Coodalure
		9. Thenmalai I
		10. Thenmalai II
		11. Vasudevanallur
		12. Thirumalapuram
		13. Naranapuram I
		14. Naranapuram II
		15. Ramanathapuram
		16. Sivagiri I
17. Sivagiri II		
18. Viswanathaperi I		
19. Viswanathaperi II		
20. Ravagiri I		
21. Ravagiri II		
9. Tiruvannamalai	Tiruvannamalai	1. Thenmalai Hills
	Chengam	1. Athipattu
		2. Kilpattu
		3. Chinnakilpattu
		4. Kilaiyur
		5. Kalathur
		6. Kilthattiyapattu
		7. Pedapanimarathur
		8. Vannankuttai
9. Melsilanbadi		

District	Names of taluks	Names of villages
9. Tiruvannamalai	Chengam	10. Pandrew 11. Ooragoundanur 12. Palamarathur 13. Puliyur 14. Melthattiyapattu 15. Nellivoy 16. Erukambattu 17. Perumuttam
	Polur	1. Melpattu 2. Neepalampattu 3. Chenbagathoppu 4. Kanamlai 5. Amirthi 6. Keelkanavayur 7. Puliyankuppam 8. Seengadu 9. Erumayanur 10. Kovilur 11. Thumbakkada 12. Kuttakarai 13. Pattaraikkadu 14. Melchippili 15. Nanniyampatti 16. Eriyur 17. Kilthattiyapattu 18. Odamangalam 19. Veerappanur 20. Pudupattu
10. Tiruchirappalli	Thuraiyur	1. Thenparanadu 2. Vannadu 3. Kombai 4. Pachamalai Hills 5. Pachamalai Taraf 6. Valasaikalippatti 7. Veppanthattai 8. Velur (known as Karatur)

District	Names of taluks	Names of villages
10. Tiruchirappalli	Thuraiyur	9. Mannalai (Second Bit) in Kudamalai Taraf
		10. Mannalai (First Bit)
11. Vellore	Vellore	1. Palampattu
		2. Mulluvadi
		3. Alleri
		4. Vazhapandal
		5. Nochimedu
		6. Gurumalai
		7. Velakulmalai
		8. Thollar
		9. Jarthankollai
		10. Patti Gudisai
		11. Muthuangudisai
		12. Thattamkuttai
		13. Veepalampattu
		14. Elluparai
		15. Naickanoor
		16. Chinnakottanchetty
		17. Periyakottanchetti
		18. Thandaiamkottai
		19. Kunuganoor
		20. Pillayarkuttai
		21. Melkupkaravur
		22. Kilkupkaravur
		23. Thenthur
		24. Pudur
		25. Koiythur Saipithur
		26. Kathyapatti
		27. Peenjamandai
	Tirupathur	1. Athanavoor
		2. Mangalam
12. Villupuram Villupuram	Sankarapuram	1. Aravangadu
		2. Maniyarpalayam
		3. Keezhathukuzhi
		4. Malathukuzhi

District	Names of taluks	Names of villages
12. Villupuram	Sankarapuram	5. Melnilavur 6. Keezhnilavur 7. Vilvathu 8. Perumanatham 9. Kilakkadu 10. Kallipparai 11. Koodaram 12. Alanoor 13. Serappattu 14. Kurambaloor 15. Vanjikkuzhi 16. Vazhakkuzhi 17. Vellarikkadu 18. Ingadu 19. Vengodu 20. Mottaiyanur 21. Erukkanpattu 22. Kariyalur 23. Nochimedu 24. Mavadipatti 25. Vellimalai 26. Kandikkal 27. Vanniyur 28. Mozhippattu 29. Arampoondi 30. Varam 31. Uppur 32. Vandagappadi 33. Erukkanpattu 34. Thorangoor 35. Ezhuthur 36. Thoradippattu 37. Naranampattu 38. Melpacheri 39. Mundiyyur 40. Perumbur 41. Vazhappadi 42. Sirukkalur 43. Pottiyam

District	Names of taluks	Names of villages	
12. Villupuram	Sankarapuram	44. Malliyambadi	
		45. Kondiyanatham	
		46. Karuvelampadi	
		47. Kallipattu	
		48. Pachery	
		49. Moolakadu	
13. Virudhunagar	Srivilliputhur	1. Valaikulam	
		2. Venkatesuwapuram	
		3. Maharajapuram	
		4. Watrap	
		5. Kansapuram	
		6. Pillayamatham	
	Rajapalayam	1. Muthusampuram	
		2. Thiruchallur	
14. Theni	Uthamapalayam	1. Mela Gudalur (South)	
		2. Mela Gudalur (North)	
		3. Erasakkanaickanur	
		4. Narayanathevanpatty (North)	
		5. Highwaywis	
	Bodinayaackanur	1. Bodinaickanur (North)	
		2. Kottakudi	
		3. Agamalai	
	Andipatty	1. Mayladumparai	
		2. Kadamalaikundu	
		3. Megamalai	
	15. Dharmapuri	Denkanikottai Taluk	1. Rayakotta
			2. Nellur
			3. Pillari Agaraharam
			4. Bodichipalli
5. Jakkeri			
6. Kalpalam			
7. Mallikarijuna Durgam			
8. Kundhukottai			

District	Names of taluks	Names of villages
15. Dharmapuri	Denkanikottai Taluk	9. Agalakottai
		10. Bevnatham
		11. Narappanatti
		12. Baleguli
		13. Peria Baleguli
		14. Bocupuram
		15. Urakkaimedu
		16. Kadulakkasendirem
		17. Kurumber Kirama Natham
		18. Masadi
		19. Rousara Samudiram
		20. Alasatti
		21. Betta Mugulalam Melur
		22. Jalana Sandiram
		23. Unisenatham
		24. Rattinagiri
		25. Thadikkal
		26. Govinthampatti
		27. Periya Sathakkal
		28. Thattasandiram
		29. Gudiyur
		30. Betta Mugulalam
		31. Devara Doddathathanahalli
		32. Tholuva Betta
		33. Periyakallathampatti
		34. Halaipalli
		35. Pulavalli
		36. Mugankarai
		37. Thitakari
		38. Kandhappanur
		39. Sidhapuram
		40. Madakal
		41. Kulikunda
		42. Arul Natham and its surroundings
		43. Kollathi
		44. Karadikkal
		45. Mugandam
		46. Malligabai Thotti
		47. Ullbenda

District	Names of taluks	Names of villages
15. Dharmapuri	Denkanikottai Taluk	48. Sambangi Ramathotti 49. Thotta Munji 50. Varatha Natham 51. Sagamunju 52. Somagundapalli 53. Karagathur 54. Kuppathur 55. Kottaiyur 56. Thimmathur 57. Kochur 58. Thottiyur 59. Kodakarai Hills and its surroundings 60. Kembakarai 61. Palikundu 62. Munjukondapalli 63. Melpatti 64. Nandhapuram 65. Natrapalayam 66. Keratti 67. Chinna motragi 68. Panjalthunai 69. Sakkilinatham 70. Hosur 71. Pathigoundanur 72. Masenatti 73. Athimarathur 74. Arthakinaru 75. Arokyapuram 76. Agalakottai 77. Kattunnisai 78. Padhavanahalli 79. Kurimandhai 80. Kumbaveilur 81. Biligundalu 82. Ootamalai 83. Gullatty 84. Doddamachi 85. Koochuvadi

District	Names of taluks	Names of villages
15. Dharmapuri	Denkanikottai Taluk	86. Thaggatty
		87. Urigam village and its surroundings
		88. Maulanahalli
		89. Belpatti
		90. Uduparani
		91. Nanjukondahalli
		92. Kulipandu
		93. Sulagunda and its surroundings
		94. Nandhimangalam
		95. Devarbeta
15. Dharmapuri	Uthankari	96. Belakkarai
		97. Nachipalli
16. Madurai	Peraiyur	98. Athinattam and surroundings
		1. Chitteri Hills (entire taluk)
		A Athipatti Firka
		1. Pappinaickanpatti
		2. Athipatti
		3. Thullukutti naickkanur
		4. Vittaipatti
		5. Vandari
		6. Saptur
		7. Kudiseri
		8. Kethuvarpatti
		9. Mangal revu
		10. Kudipatti
		B Elumalai Firka
		1. Melathirumanickam
		2. Seelnayackanpatti
		3. Peraiyampatti
		4. Elumalai
		5. Uthapuram
		6. Mallapuram
7. Thirumanickam		
8. Sulapuram		

District	Names of taluks	Names of villages
16. Madurai	Peraiyur	9. Thadayampatti 10. Manibamettupatti 11. E. Kottaipatti C Peraiyur Firka 1. Kuvalapuram 2. Silaimalaipatti 3. Sandaiyur 4. Peraiyur Bit - I 5. Peraiyur Bit - II 6. Chinna Poolampatti 7. S. Keezhapatti 8. Mathakarai
	Usilampatti	A Karumathur Firka 1. Karumathur 2. Mudalai Kulam 3. Vikramangalam 4. Kovilankulam 5. Kannanur 6. Panniyan 7. Pullaneri 8. Sakkarappanaikanur 9. Pana Moopan patti 10. Eravapatti B Usilampatti Firka 1. Thoddappanaickanur 2. Puthampatti 3. Nalluthevanpatti 4. Nakkalapatti 5. Allikundam 6. Thummalapatti 7. Erumarpatti 8. Usilampatti 9. Yagurani

10

District	Names of taluks	Names of villages
16. Madurai	Usilampatti	10. Ayanmettupatti
		11. Maanothu
		12. Jothilnaickanur
		C Uthappanaickanur Firka
		1. Uthappanaickanur
		2. Nadupatty
		3. Thimmanatham
		4. Kalluthu
		5. Mekkilarpatti
		6. Keeripatti
		7. Seemanuth
		8. Sikkampatti

.. End.

LAL RAWNA SAILO  
SECRETARY TO GOVERNMENT.

// TRUE COPY //

T. Kathirvel  
25/3/2003  
SECTION OFFICER.

**ANNEXURE II TO****G.O.MS.NO.49 DATED 24-03-2003****ACTIVITIES WHICH REQUIRE PRIOR CLEARANCE OF  
THE AUTHORITY.****1. Agriculture**

- a) Projects for the restructuring of hill slopes
- b) Projects for the use of uncultivated land or semi-natural areas for intensive agricultural purposes
- c) Water-management projects for agriculture
- d) Initial afforestation where this may lead to adverse ecological changes
- e) Land reclamation for the purpose of conversion to another type of land use.
- f) Poultry-rearing installations
- g) Pig-rearing installations
- h) Plantations
- i) Agro-forestry, tree cropping and orchards

**2. Extractive Industry**

- a) Deep drillings with the exception of drillings for investigating the stability of the soil and in particular:
  - geothermal drilling
  - drilling for the storage of nuclear waste material
  - drilling for water supplies.
- b) Extraction of minerals other than metalliferous and energy-producing minerals, such as lime-

12

stone, marble sand, gravel, shale, salt, phosphates and potash

- c) Extraction of coal and lignite by underground mining
- d) Extraction of coal and lignite by open-cast mining
- e) Extraction of petroleum
- f) Extraction of natural gas
- g) Extraction of Ores
- h) Extraction of bituminous shale, peat and moss
- i) Extraction of minerals other than metalliferous and energy-producing minerals by open-cast mining, including extraction of gypsum, fire clay etc.
- j) Surface industrial installations for the extraction of coal, petroleum, natural gas and ores, as well as bituminous shale.
- k) Coke Ovens (dry coal distillation)
- l) Installations for the manufacture of cement refractories.

**3) Energy Industry**

- a) Industrial installations for the production of electricity steam and hot water.
- b) Industrial installations for carrying gas, steam and hot water, transmission of electrical

(13)

energy by overhead cables.

- c) Surface storage of natural gas
- d) Underground storage of combustible gases
- e) Surface storage of fossil fuels
- f) Industrial briquetting of coal and lignite
- g) Installations for the production or enrichment of nuclear fuels
- h) Installations for the reprocessing or irradiated nuclear fuels.
- i) Installations for the collection and processing of radioactive waste
- j) Installations for hydro-electric energy production

#### 4. Processing of metals

- a) Iron and steel works, including foundries, forges, drawing plants and rolling mills (unless included in Annexure-I)
- b) Installations for the production, including smelting, refining, drawing and rolling of non-ferrous metals, excluding precious metals
- c) Pressing, drawing and stamping of large castings
- d) Surface treatment and coating of metals
- e) Boiler making, manufacture of reservoirs, tanks and other sheet-metal containers.

(14)

- f) Manufacture and assembly of motor vehicles and manufacture of motor-vehicle engines
- g) Installations for the construction and repair of aircraft
- h) Manufacture of railway equipment
- i) Swaging of explosives
- j) Installations for the roasting and sintering of metallic ores.

**5. Manufacture of glass, ceramics**

**6. Chemical Industry**

- a) Treatment of intermediate products and production of chemicals.
- b) Production of pesticides and pharmaceutical products, paint and varnishes, elastomers and peroxides.
- c) Storage facilities for petroleum petrochemical and chemical products.

**7. Food Industry**

- a) Manufacture of Vegetable and animal oils and fats
- b) Packing and canning of animal and vegetable products
- c) Manufacture of dairy products

- d) Brewing and malting.
- e) Confectionery and syrup manufacture
- f) Installations for the slaughter of animals
- g) Industrial starch manufacturing installations
- h) Fish-meal and fish-oil factories
- i) Sugar factories

**8. Textile, leather, wood and paper industries**

- a) Wool scouring, degreasing and bleaching factories
- b) Manufacture of fibre board, particle board and plywood.
- c) Manufacture of pulp, paper and board
- d) Fibre-dyeing factories
- e) Cellulose-processing and production installations.
- f) Tannery and leather-dressing factories
- g) Wood based chemicals extraction including aromatics and tannins

**9. Rubber Industry**

- a) Manufacture and treatment of elastomer-based products

**10. Electronic Industry**

- (16)
- a) Manufacture and refining of basic semi-conductor materials
  - b) Manufacture of semi-conductor components
  - c) Manufacture of electrolytic and other capacitors
  - d) Manufacture of electronic components other than pure assembly materials procured.

**11. Infrastructure projects**

- a) Industrial-estate development projects
- b) Urban-development projects
- c) Cable-cars
- d) Construction of National Highways, State Highways, major district roads and minor roads and railway lines and airports
- e) Canalization and flood-relief works
- f) Dams and other installations designed to hold water or store it on a long-term basis.
- g) Tramways, elevated and underground railways, suspended lines or similar lines of a particular type, used exclusively or mainly for passenger transport.
- h) Oil and gas pipeline installations
- i) Installation of long-distance aqueducts
- j) Beating

12. Other projects

- a) Holiday villages, hotel and resort complexes, hostels and restaurants of more than 300 sq.m.
- b) Racing and test tracks for cars and motorcycles
- c) Installations for the disposal of industrial and domestic waste (unless included in Annexure-I)
- d) Waste water treatment plants
- e) Sludge-deposition sites
- f) Storage of scrap iron
- g) Test benches for engines, turbines, rocket motors or reactors
- h) Manufacture of artificial mineral fibres
- i) Manufacture, packing, leading or placing in cartridges of gunpowder and explosives
- j) Knackers' yards, bone meal plants, gelatin plants, etc.
- k) Housing estates buildings of more than ground and first floor, buildings housing more than two families, commercial and office buildings of more than 300 sq.m. area. industrial sheds and buildings.

.. End ..

LAL RAWNA SAILO  
SECRETARY TO GOVERNMENT.

/ TRUE COPY /

T. Kathuvel  
25/9/2003  
SECTION OFFICER.

Finish

**TAMILNADU FOREST DEPARTMENT**

<p>From Thiru. K. Bhargava Teja, I.F.S., Deputy Director, Anamalai Tiger Reserve, 365/1 Meenkarai Road, Pollachi 642001</p>	<p>To The District Collector Coimbatore</p>
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**C.No. 46/2025/D, Dt. 06.01.2025**

Sir

- Sub : Disaster Management – Original Application no. 226 of 2024 filed before the Hon'ble National Green Tribunal Southern Zone, Chennai (SZ) – Filing of status report - Reg
- Ref : 1. Sou Motu original Application no. 226 of 2024 filed before the Hon'ble National Green Tribunal Southern Zone, Chennai (SZ)
2. Dr. D. Shanmuganathan, Standing Counsel for Government of Tamil Nadu, National Green Tribunal, Southern Zone, Chennai Letter dt: 23.10.2024
3. G.O.No. 826 Revenue and Disaster Management Department, Disaster Management Wing, D.M II section dated 14.11.2024
4. The District Collector, Coimbatore phone message received on 06.01.2025

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With reference to above, I furnished herewith the status report for filing the counter affidavit in the Hon'ble National Green Tribunal, Southern zone (SZ), Chennai in respect of the original application no. 226 of 2024 for the Valparai plateau in Coimbatore district.

**(A) Pending formal notification of the Eco Sensitive Zone (ESZ) in Western Ghata covering all the six states viz., Gujarat, Maharashtra, Goa, Karnataka, Kerala and Tamil Nadu whether any area has been declared as an ESZ in the Nilgiris districts and hill areas of Coimbatore district. If notified, what is the extent of ESZ in the Nilgiris districts and hill areas of Coimbatore district? If ESZ is not yet notified, the reason for the same.**

I furnished below the details of Eco Sensitive Zone villages in respect of Pollachi division of Coimbatore district.

95 Vulnerable locations have been identified in respect of Pollachi division as per the **draft notification** issued by the Ministry of Environment, Forest and Climate Change, New Delhi notification no. 4739 dt : 29.11.2024 under section 1 read with clause (V) and clause (XIV) of sub section (2) and section (3) of section 3 of Environment (Protection) Act 1986, (29 of 1986)

S.No.	Name of village	Type of village	Taluk
1	Angalakurichi	Angalakurichi	Anamalai
2	Vedasanthur		
3	Manjanaickanur	Jallipatti	
4	Thooraiyur		
5	Kambalapatti		
6	Kullegoundanur		
7	Amanalingapuram		
8	Gurusamiyour		
9	Kodangipatti		
10	Paramadaiyour		
11	Puvalaparuthi		
12	Mannam		
13	Ponalammanthurai		
14	Kaliyapuram	Kaliyapuram	
15	Somanathapuram		
16	Narikalpathi		
17	Marapagoundanur		
18	Semmedu	Marapagoundanur	
19	MGR Puthur		
20	Kilavanpudur		
21	Saralpathi		
22	Semmanampathi		
23	Periyapothu		
24	Udaiyakulam		
25	Vettaikaranpudur	Vettaikaranpudur	
26	Devipattinam		
27	Ettithurai		
28	Sethumadai		
29	Sarkarpathi		
30	Pongaliyur		
31	Mailaduthurai	Kottur	
32	Kottur		
33	Arasur		
34	Rediyarur		
35	Arthanaripalayam	Jallipatti	
36	Mylapuram		
37	Nallur		
38	Navamalai		
39	Aliyar nagar		
40	Aliyar	Kottur	
41	Puliyankandi		
42	Thundukadavupathy	Kaliyapuram	
43	Ramachandrapuram		

44	Waterfalls		
45	Waverly estate		
46	PRK estate		
47	Waterfalls estate		
48	PRE estate		
49	Thalanar-I estate		
50	Naga hills estate		
51	Thalanar-II estate		
52	Mountstuart estate		
53	Nedunkunduru		
54	Varattuparai-I estate		
55	Anally estate		
56	Varattuparai-II estate		
57	Vellone estate		
58	Karakundru estate		
59	Iyyerpadi estate		
60	Lower parali estate		
61	Upper parali-I estate		
62	Puthuthootam estate		
63	Upper parali-II estate		
64	Karumalai estate		
65	Puduppadi	Valparai	Valparai
66	Vellamalai estate		
67	Nadumalai estate		
68	Valparai town		
69	Stanmore estate		
70	Sellaliparai estate		
71	Savamalai estate		
72	Monico estate		
73	Nallakathu estate		
74	Sholayar estate		
75	Sirunkundru estate		
76	Injiparai estate		
77	Kalliar estate		
78	Gajamudi estate		
79	Tonimudi estate		
80	Mukottumudi estate		
81	Thaimudi estate		
82	Anaimudi estate		
83	Nallamudi estate		
84	High forest estate		
85	Kadilaparai estate		
86	Pannimedu estate		
87	Sholayar nagar		

88	Kalyanapandal estate		
89	Lower sheikalmudi estate old		
90	Lower sheikalmudi estate new		
91	Sheikalmudi estate		
92	Korangumudi estate		
93	Gandure estate		
94	Urulikal estate old		
95	Urulikal estate new		

Final approval for notification of Eco Sensitive Zone in respect of Pollachi division is under process.

**(B) Whether the mining activities, involving blasting are permissible in the Nilgiris district and hill areas of Coimbatore? In case they are permissible, whether any special conditions are imposed for granting permission. In case quarrying has been banned, since when the ban was imposed?**

#### **Geology and Mining**

I submit that no quarrying has been granted in respect of Valparai plateau from 2008 as per the Hon'ble High Court of Madras order issued in W.P.No. 9860 of 2008 dated : 18.11.2009 by the Deputy Director, Anamalai Tiger Reserve, Pollachi.

**(c) Whether permissions are being granted for the establishment of Thermal Power Project or expansion of existing units after the year 2010. If yes, the number and capacity of the Thermal Power Plants established may be furnished.**

No permission has been granted for the establishment of Thermal Power projects in the Valparai Plateau after the year 2010 by the Deputy Director, Anamalai Tiger Reserve, Pollachi.

**(D) What are all the regulation in place to prevent the high-rise structures and massive concrete buildings (exceeding 20,000 sq. meters) in the Nilgiris and hill areas of Coimbatore district?**

No permission were granted for construction of high-rise structures in Valparai plateau by the by the Deputy Director, Anamalai Tiger Reserve, Pollachi.

**(E) What are all the measures initiated for afforestation and how much area has been afforested since 2010?**

Afforestation measures initiated by Pollachi Forest division are as follows.

**Plantation details in Pollachi division from the year 2010 to 2024**

S. No	Range	Year	Area (Hector)	Species	Escapement (Mtr)	Number of seedlings planted
1	Pollachi	2012-13	--	Bamboos	Gap filling	6600
2	Pollachi	2013-14	--	Misc Species	Gap filling	2200
3	Pollachi	2013-14	--	Misc Species	Gap filling	1000
4	Pollachi	2013-14	--	Misc Species	Gap filling	1800
5	Pollachi	2012	20	Bamboo	Interface Plantation	4000
6	Pollachi	2013	17	Bamboo	"	3400
7	Pollachi	2013	3	Bamboo	"	600
8	Pollachi	2014	9	Bamboo and Misc Species	"	1800
9	Pollachi	2014	6	Misc Species	"	1200
10	Pollachi	2014	5	Misc Species	"	1000
11	Pollachi	2023	25	Misc Species	"	2500
12	Pollachi	2023	15	Misc Species	"	1500
13	Pollachi	2023	30.00	Misc Species	Interface Plantation	3000
14	Pollachi	2023	20.00	Misc Species	"	2000
15	Ulandy	2010	--	Bamboo	Gap Planting	10000
16	Ulandy	2010	--	Misc	Gap Planting	3000
17	Ulandy	2010	--	M.F.P	Gap Planting	5000
18	Ulandy	2023	90	Misc	Gap planting	9000
19	Valparai	2014	41.00 Ha	Misc	"	3800
20	Valparai	2014	15.00 Ha	Misc	"	475
21	Valparai	2014	16.00 Ha	Misc trees	Gap planting	1200
22	Valparai	2019	5 Ha	Bamboo	Gap planting	5000
23	Valparai	2019	5 Ha	Sandalwood	Gap planting	5000
24	Valparai	2023	30 Ha	Misc .Tree	Gap planting	3000
25	Valparai	2023	60 Ha	Misc .Tree	Gap planting	6000

**(F) What measures were initiated to prevent the landslides in the Nilgiris district and hill areas of Coimbatore district?**

The Divisional Engineer, Highway, Construction and Maintenance, Pollachi has informed vide his Lr.No. 694/2024/JDO-2 dt: 12.06.2024 that in Pollachi-Valparai road section between Aliyar and Valparai region landslides and rock falls are occurring frequently during both south-west and north-east monsoon, during the last rainfall in May month landslides and rock falls were occurred in 9 places in Pollachi-Valparai road. Further reported that based on the instructions of District Collector, Coimbatore the Director, Geological Department had inspection on 03.05.2024 and giving recommendation for carrying out precaution measures in Pollachi-Valparai road. Based on the recommendation the specific remarks on Forestry and Wildlife point of view and proposed work have been given to the Head of department and requested instructions / orders in this regard are as follows.


S. No	Slide Locality	Recommendation from Geological Department	Deputy Director Remarks
1	Km 29/10 (between 1 & 2 Hairpin Bend)	<ol style="list-style-type: none"> <li>1. Removal of loose roll out boulder material from the existing slope and chipping of broken rock fragments all along the slope</li> <li>2. Also, construction of stepped drainage wall for drainage control of stream water</li> </ol>	<p>1. Clearing of loose roll out boulders to prevent landfall is a critical task that requires specialized expertise.</p> <p>2. Construction of steeped drainage wall for drainage control of stream water can be done as per existing rules and regulations of Tiger Reserve and obtaining permission from the Principal Chief Conservator of Forest and Chief Wildlife Warden, Chennai.</p> <p>3. Some rocks and boulders are in dangerous location and might require to be removed. However, they may be placed in nearby forest area with less slope.</p>
2	Km 30/8 (between 2 & 3 Hairpin Bend)	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders from the slope</li> <li>2. Chipping of rock wedge and removal of plants causing root wedging and widening of joints.</li> </ol>	
3	Km 33/2 (between 2 & 3 Hairpin Bend)	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders in the slope</li> <li>2. Chipping of rock wedge, removal of plants causing root wedging and joint widening</li> </ol>	
4	Km 31/2 (between 2 & 3 Hairpin Bend)	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders in the slope</li> <li>2. Chipping of rock wedge, removal of weathered rock and vegetative matter will check the further sliding</li> </ol>	
5	Km 31/2 (between 2 & 3 Hairpin Bend)	<ol style="list-style-type: none"> <li>1. In the slide portion, Removal of all the transported material is not viable, on both sides of the debris material large chunk of rock is present, which may be utilised for the support for fixing the rock wire mesh.</li> <li>2. In the opposite side of hill near the road, large mass transported debris of maternal having dimension of (15mx9m) is present, these unconsolidated debris materials were directly present over the fresh charnockite rock. Which is hazardous, this may be stabilized by covering with steel wire mesh and rock catching net</li> </ol>	
6	Km 31/4 (between 2 & 3 Hairpin Bend)	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders from the slope.</li> <li>2. Chipping of rock wedge and removal of plants causing root wedging and widening of joints.</li> </ol>	
7	Km 31/8 (between 2 & 3 Hairpin Bend)	<ol style="list-style-type: none"> <li>1. Construction of retaining walls with arrangement of proper drainage facility to drain rainwater immediately</li> <li>2. Also, timely cleaning of the culverts is highly recommended, culverts should not be clogged during rainy season.</li> </ol>	
8	KM 35/6 (between 16 & 17 Hairpin bend)	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders along the slope</li> <li>2. Chipping of rock edges and removal of plants causing root wedging and widening of joints.</li> <li>3. Proper diversion of drainage from the vulnerable slope</li> </ol>	
9	Km 40/6 (between 27 & 28 Hairpin Bend)	Removed of loose fallen rock and debris material from the existing slope will check the reactivation of slide	

**(G) The number of encroachments identified in the Nilgiris district and hill areas of Coimbatore district as on date and the number of encroachments removed from the year 2010.**

No encroachments have been recorded from 2010 onwards in respect of Valparai plateau and no encroachment removed.

yours faithfully,  
Sd/-K. Bhargava Teja.,  
Deputy Director  
Anamalai Tiger Reserve,  
Pollachi Division.

true copy / by order

  
6/1/25  
Draughting officer

## //REVENUE AND DISASTER MANAGEMENT DEPARTMENT//

From District Collector,  
Coimbatore.

To The Director,  
Disaster Management,  
Tamil Nadu Disaster Risk Reduction Agency,  
Ezilagam, Chepauk,  
Chennai - 600 005.

Ref.No.CLRREV: 2607/2024/DM-1 Date:-08.08.2024

Sir,

Sub : **Disaster Management - Coimbatore District** - TamilNadu  
Disaster Risk Reduction Agency - Rajya Sabha Starred Diary  
No.2830 to be answered on dated 08.08.2024 - Regarding  
increase in Landslides in Hilly Areas - Report sent - Reg.

Ref : The Director, Disaster Management, Tamil Nadu Disaster Risk  
Reduction Agency, Chennai Letter No.OC-I/01-  
19010/247/2022, Dated:- 02.08.2024.

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I invite your attention to the reference cited.

In the reference cited, it is stated that the Second-in-Command (DM-I)  
Government of India, Ministry of Home Affairs, New Delhi has been requested to  
furnish the answer for Rajya Sabha Starred No. 2830 for 08.08.2024. In respect  
of Coimbatore District details are as follows,

S. No	Starred/ Un starred Diary No.	Question	Answer
1		Whether it not a fact that in the name of development, disturbing the ecological balance is resulting in rising cases of landslides taking places at regular intervals	It is submitted that there is no major landslides occurred in the in respect of Coimbatore District in the last 10 years. However, a minor land slide occurred in 9 <sup>th</sup> hairpin bend on the highway

	2830	especially in the hilly areas in the 10 years in the country.	Road and Solai kurukku area of Valparai Taluk during the Monsoon in 2018, and also a minor land slide occurred at Idathukkarai near Sholayar Dam on 30.07.2024.
2		States of the country faces the maximum landslide, casualties /property loss (in figures) causes and number of families displaced (State-wise figures) during landslide.	Two persons died in a minor landslide occurred on 30.07.2024 in Sholayar dam Idathukkarai area of Valparai Taluk in Coimbatore District.
3		The steps taken by the Government to rehabilitate the persons and families displaced by landslides; and	<ol style="list-style-type: none"> <li>1. The families from Idathukkarai near Sholayar reservoir, were evacuated from their houses and were sheltered in relief centre at government higher school in Sholayar temporarily.</li> <li>2. The financial assistance of Rs.3.00 lakhs each to the families of victims were given under the Chief Ministers Public Relief Fund, and also Rs.4.00 lakhs each to their family of victims have been given under State Disaster Relief Fund.</li> </ol>
4		The measure taken by the Government to avoid such landslides in future?	<p>The following measures have been taken to avoid landslide.</p> <ol style="list-style-type: none"> <li>1. The soil nailing technique has been adopted to stabilise the existing slopes to prevent of landslide.</li> <li>2. The identification of landslide prone areas and the construction of breast walls were done.</li> </ol>

			<p>3. The identification of landslide prone areas and construction of retaining walls were done.</p> <p>4. The Anaimalai tiger reserve has taken the measures to establish systems to alert people of potential landslides. Mass announcement are being done in all the settlement people during the peak monsoon season.</p>
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Yours faithfully,

*M. A. Sanga*  
08/08/24

For District Collector,  
Coimbatore.

*M. A. Sanga*  
08/08/24

## //REVENUE AND DISASTER MANAGEMENT DEPARTMENT//

From District Collector,  
Coimbatore.

To The Director,  
Disaster Management,  
Tamil Nadu Disaster Risk Reduction Agency,  
Ezilagam, Chepauk,  
Chennai - 600 005.

Ref.No.CLRREV: 2607/2024/DM-2 Date:-08.08.2024

Sir,

Sub : **Disaster Management - Coimbatore District** - TamilNadu  
Disaster Risk Reduction Agency - Lok Sabha diary No.4423 -  
Landslide during the last five years details called for - Report  
sent - Reg.

Ref : The Director, Disaster Management, Tamil Nadu Disaster Risk  
Reduction Agency, Chennai Letter No.OC-I/01-563/2024,  
Dated:- 07.08.2024.

\*\*\*\*\*

I invite your attention to the reference cited.

In the reference cited, CS\_I (Mountain) Division, Ministry of environment Forest and climate change, New Delhi has been requested to furnish data in the following format for answering of the question. The details of loss of lives and properties due to landslide during the last five years in respect of Valparai Taluk details are submitted as follows.

S. No	Starred/ Un starred Diary No.	Question	Assessed Damage landslide	Answer
1	4423	Two persons died in a minor landslide occurred on 30.07.2024 in Sholayar dam	A house was damaged in the incident.	1. The families from Idathukkarai near Sholayar reservoir, in Valparai Taluk of

		<p>Idathukkarai mukku road area in Valparai taluk of Coimbatore District.</p>		<p>Coimbatore District were evacuated from their houses and were sheltered in relief centre at government higher school in Sholayar temporarily.</p> <p>2. The financial assistance of Rs.3.00 lakhs each to the families of victims were given under the Chief Ministers Public Relief Fund, and also Rs.4.00 lakhs each to their family of victims have been given under State Disaster Relief Fund.</p>
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Yours faithfully,

*M. S. Suresh*  
08/08/24

For District Collector,  
Coimbatore.

*M. S. Suresh*

**COMMISSIONERATE OF REVENUE ADMINISTRATION  
AND DISASTER MANAGEMENT**

**From**

The Additional Chief Secretary /  
Commissioner of  
Revenue Administration &  
State Relief Commissioner,  
Chepauk, Chennai-5.

**To**

The Director,  
Landslide Division,  
Geological Survey of India,  
State Unit, Tamil Nadu & Pondicherry,  
Puvi Vigyan Bhavan, 100 Feet Rd,  
Guindy, Chennai- 600032 (w.e)

**Lr. No. RRM- II (1)/ 563 / 2024, Dated: 14.08.2024**

Sir,

Sub : Disaster Management - Coimbatore District - Pollachi - Valparai Road - Landslides/Rockfalls - Request from Highways Department to identify the landslide spots through geological survey department - survey works - suggested remedial measures from the Director, Landslide division Geological Survey of India - Regarding.

- Ref :
1. The Divisional Engineer, Highways Construction & Maintenance, letter No.Maps/02/2024/JDO, dated:- 22.05.2024.
  2. The District Collector, Letter Ref.No. CLRREV/2607/2024/DM, dated:- 24.05.2024.
  3. The Director (G), Geological Survey of India State unit, Tamil Nadu and Pondicherry Lr.No. POLS/LSD/2024 Dated:-07.06.2024.
  4. The Divisional Engineer (Highways), Construction and Maintenance, Pollachi Lr.No./2024/JDO Dated:- 12.06.2024.
  5. Deputy Director, Anaimalai Tiger Reserve, Pollachi Lr.No.5377/2024/D Dated:-05.07.2024
  6. From the District Collector, Coimbatore Lr.No. CLRREV: 2607/2024/DM, dated 02.08.2024

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Kind attention is invited to the references cited.

2) In the reference 1<sup>st</sup> cited, the Highways (C&M) Divisional Engineer has stated that in Pollachi to Valparai road section, between Aliyar and Valparai region, landslides and rock falls are occurring frequently during monsoon period. Therefore it is very imperative to know the existing geological and

geomorphological conditions of the road corridor, rock falling zones, land slide prone locations and identification of vulnerable places to provide slope stability measures along the Pollachi - Valparai road from Aliyar to Valparai corridor. In the reference he has also requested to get the Survey data and suggestion from Geological Survey of India for flood mitigation work with reference to Aliyar to Valparai road corridor. Therefore, the Deputy Director General of Geological Survey of India has been requested to furnish the data for the Mitigation works.

3) As per the request of District Administration, a team of Geologists have carried out preliminary assessment studies for landslides in Pollachi-Valparai Ghat Road section in Valparai Taluk of Coimbatore District. On the basis of field study a preliminary note has been prepared and given by Geological Department with significant observations and immediate remedial measures and protection of affected slope stabilization. The Director, Landslide Studies, Geological Survey of India has suggested the following recommendations:-

S. No	Slide Locality	Nature of Slide	Recommendations from Geological Department
1	Km 29/10 (between 1& 2 Hairpin Bend)	Debris Flow	<ol style="list-style-type: none"> <li>1. Removal of loose roll out boulder material from the existing slope and chipping of broken rock fragments all along the slope.</li> <li>2. Also, Construction of stepped drainage wall for drainage control of stream water.</li> </ol>
2	Km 30/8 (between 2&3 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders from the slope.</li> <li>2. Chipping of rock wedge and removal of plants causing root wedging and widening of joints.</li> </ol>
3	Km 31/2 (between 2 & 3 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders in the slope.</li> <li>2. Chipping of rock wedge, removal of plants causing root wedging and joint widening.</li> </ol>
4	Km 31/2 (between 2 & 3 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders in the slope.</li> <li>2. Chipping of rock wedge, removal of weathered rock and vegetative matter will check the further sliding.</li> </ol>
5	Km -31/2 (between 2 & 3 Hairpin Bend)	Debris Slide	<ol style="list-style-type: none"> <li>1. In the slide portion, Removal of all the transported material is not viable, on both sides of the debris material large chunk of</li> </ol>

			<p>rock is present, which may be utilised for the support for fixing the rock wire mesh.</p> <p>2. In the opposite side of hill near the road, large mass of transported debris material having dimension of (15mx9m) is present, these unconsolidated debris materials were directly present over the fresh charnockite rock. Which is hazardous, this may be stabilized by covering with steel wire mesh and rock catching net.</p>
6	Km -31/4 (between 3 & 4 Hairpin Bend)	Rock Slide	<p>1. Removal of loose and hanging boulders from the slope.</p> <p>2. Chipping of rock wedge, and removal of plants causing root wedging and widening of joints.</p> <p>3. Proper diversion of drainage from the vulnerable slope.</p>
7	Km -31/8 (between 2 & 3 Hairpin Bend)	Debris slide	<p>1. Construction of retaining wall with arrangement of proper drainage facility to drain rainwater immediately.</p> <p>2. Also, timely cleaning if the culverts is highly recommended, culverts should not be clogged during rainy season.</p>
8	Km 35/6 (between 16 & 17 Hairpin Bend)	Rock Slide	<p>1. Removal of loose fallen rock and debris material from the existing slope will check the reactivation of slide.</p>

Since the Aliyar- Valparai road corridor falls in reserve forest jurisdiction, the Divisional Engineer Highways has requested the Deputy Director, Anamalai Tiger Reserve, Pollachi to give permission to carry out the following remedial measures suggested by the Director, Geological Survey of India.


4) The Deputy Director, Anamalai Tiger Reserve has sent the proposal to the Principal Chief Conservator of Forest and Chief Wild Life Warden, Chennai in this regard.

Since landslides are major issues in Western Ghat, particularly in Valparai the District Administration has decided to take up detailed landslide survey throughout Valparai.

5) Therefore, based on the request of District Administration, it is requested to take up a detailed survey regarding Landslide (rock falling zones, land slide prone locations and identification of vulnerable places) throughout Valparai taluk and suggest suitable remedial measures to prevent landslides.

Yours faithfully,  
**Sd/- V.Mohanachandran,**  
Director, Disaster Management,  
For Additional Chief Secretary /  
Commissioner of Revenue Administration.

Copy to  
The District Collector,  
Coimbatore District

  
Assistant Commissioner (R&R),  
for Director, Disaster Management,

  
16/12/19

1/2

**VULNERABLE LOCATIONS**

**VALPARAI PLATEAU**

**ABSTRACT**

S. No	Taluk	Very High Vulnerability	High Vulnerability	Medium Vulnerability	Low Vulnerability	Total
1	Anamalai	4	3	1	35	43
2	Valparai	37	15	0	0	52
	<b>Total</b>	<b>41</b>	<b>18</b>	<b>1</b>	<b>35</b>	<b>95</b>

## **Vulnerable areas in Valparai plateau**

### **List of Landslide Vulnerable Hotspots – Valparai Plateau**

<b>S. No</b>	<b>Location Name</b>	<b>Taluk Name</b>	<b>Village Name</b>	<b>Vulnerability</b>	<b>Fir ka</b>	<b>Name of the VP / TP / Municipality</b>	<b>Longitude</b>	<b>Latitude</b>	<b>Elevation (in Mts)</b>
1	Angalakurichi	Anamalai	Angalakurichi	LV	Angalakurichi	Kottur (TP)	10.5291	76.9931	323 M
2	Vedasanthur	Anamalai	Vedasanthur	LV	Angalakurichi	Kottur (TP)	10.547	77.0001	304 M
3	Manjanaickanur	Anamalai	Manjanaickanur	LV	Jallipatti	Kottur (TP)	10.5467	77.019	311 M
4	Thooraiyur	Anamalai	Thooraiyur	LV	Jallipatti	Kottur (TP)	10.5578	77.0138	301 M
5	Kambalapatti	Anamalai	Kambalapatti	LV	Jallipatti	Kottur (TP)	10.5503	77.0359	312 M
6	Kullegoundanur	Anamalai	Kullegoundanur	LV	Jallipatti	Kottur (TP)	10.5623	77.0311	309 M
7	Amanalingapuram	Anamalai	Amanalingapuram	LV	Jallipatti	Kottur (TP)	10.8592	77.0521	326 M
8	Gurusamiyur	Anamalai	Gurusamiyur	LV	Jallipatti	Kottur (TP)	10.5551	77.0453	325 M
9	Kodangipatti	Anamalai	Kodangipatti	LV	Jallipatti	Kottur (TP)	10.5575	77.0614	339 M
10	Paramadaiyur	Anamalai	Paramadaiyur	LV	Jallipatti	Kottur (TP)	10.5487	77.0539	334 M
11	Puvalaparuthi	Anamalai	Puvalaparuthi	LV	Jallipatti	Kottur (TP)	10.5459	77.0428	316 M
12	Mannam	Anamalai	Mannam	LV	Kaliyapuram	Vettaikaranpudur (TP)	10.4946	76.8895	362 M
13	Ponalammanthurai	Anamalai	Ponalammanthurai	LV	Kaliyapuram	Vettaikaranpudur (TP)	10.4938	76.9072	345 M
14	Kaliyapuram	Anamalai	Kaliyapuram	LV	Kaliyapuram	Vettaikaranpudur (TP)	10.5407	76.9203	310 M
15	Somanathapuram	Anamalai	Somanathapuram	LV	Kaliyapuram	Vettaikaranpudur (TP)	10.556	76.915	299 M
16	Narikalpathi	Anamalai	Narikalpathi	LV	Kaliyapuram	Vettaikaranpudur (TP)	10.507	76.9334	312 M
17	Marapagoundanur	Anamalai	Marapagoundanur	LV	Marapagoundanur	Anamalai (TP)	10.5935	76.8691	273 M
18	Semmedu	Anamalai	Semmedu	LV	Marapagoundanur	Anamalai (TP)	10.5935	76.8785	289 M
19	MGR Puthur	Anamalai	MGR Puthur	LV	Marapagoundanur	Anamalai (TP)	10.5115	76.8756	380 M
20	Kilavanpudur	Anamalai	Kilavanpudur	LV	Marapagoundanur	Anamalai (TP)	10.5914	76.844	243 M
21	Saralpathi	Anamalai	Saralpathi	VHV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.5649	76.8401	280 M
22	Semmanampathi	Anamalai	Semmanampathi	HV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.5737	76.8352	261 M

S. No	Location Name	Taluk Name	Village Name	Vulnerability	Fir ka	Name of the VP / TP / Municipality	Longitude	Latitude	Elevation (in Mts)
23	Periyapothu	Anamalai	Periyapothu	LV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.6102	76.8784	261 M
24	Udaiyakulam	Anamalai	Udaiyakulam	LV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.5694	76.9101	311 M
25	Vettaikaranpudur	Anamalai	Vettaikaranpudur	LV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.5637	76.9169	295 M
26	Devipattinam	Anamalai	Devipattinam	LV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.5442	76.9083	323 M
27	Ettithurai	Anamalai	Ettithurai	LV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.5076	76.9135	343 M
28	Sethumadai	Anamalai	Sethumadai	MV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.511	76.882	367 M
29	Sarkarpathi	Anamalai	Sarkarpathi	VHV	Vettaikaranpudur	Vettaikaranpudur (TP)	10.4806	76.8787	377 M
30	Pongaliyur	Anamalai	Pongaliyur	LV	Kottur	Kottur (TP)	10.5214	76.9674	311 M
31	Mailaduthurai	Anamalai	Mailaduthurai	LV	Kottur	Kottur (TP)	10.5116	76.9568	291 M
32	Kottur	Anamalai	Kottur	LV	Kottur	Kottur (TP)	10.5451	76.9838	310 M
33	Arasur	Anamalai	Arasur	LV	Jallipatti	Kottur (TP)	10.556	77.0295	311 M
34	Rediyarur	Anamalai	Rediyarur	LV	Jallipatti	Kottur (TP)	10.5442	77.0594	325 M
35	Arthanaripalayam	Anamalai	Arthanaripalayam	LV	Jallipatti	Kottur (TP)	10.5375	77.058	320 M
36	Mylapuram	Anamalai	Mylapuram	LV	Jallipatti	Kottur (TP)	10.5535	77.0703	340 M
37	Nallur	Anamalai	Nallur	LV	Jallipatti	Kottur (TP)	10.5657	77.0789	351 M
38	Navamalai	Anamalai	Navamalai	VHV	Kottur	Kottur (TP)	10.4545	77.0053	353 M
39	Aliyar nagar	Anamalai	Aliyar nagar	HV	Kottur	Kottur (TP)	10.4873	76.9668	313 M
40	Aliyar	Anamalai	Aliyar	HV	Kottur	Kottur (TP)	10.4732	76.9541	344 M
41	Puliyankandi	Anamalai	Puliyankandi	VHV	Kottur	Kottur (TP)	10.4909	76.9917	338 M
42	Thundukadavupathy	Anamalai	Thundukadavupathy	LV	Kaliyapuram	Vettaikaranpudur (TP)	10.5362	76.9366	300 M
43	Ramachandrapuram	Anamalai	Ramachandrapuram	LV	Kaliyapuram	Vettaikaranpudur (TP)	10.589	76.9021	283 M
44	Waterfalls	Valparai	Waterfalls	VHV	Valparai	Valparai (M)	10.4218	76.993	1198 M
45	Waverly estate	Valparai	Waverly estate	VHV	Valparai	Valparai (M)	10.4143	76.9879	1413 M
46	PRK estate	Valparai	PRK estate	HV	Valparai	Valparai (M)	10.4471	76.9202	1306 M
47	Waterfalls estate	Valparai	Waterfalls estate	VHV	Valparai	Valparai (M)	10.3968	76.9959	1300 M

<b>S. No</b>	<b>Location Name</b>	<b>Taluk Name</b>	<b>Village Name</b>	<b>Vulnerability</b>	<b>Fir ka</b>	<b>Name of the VP / TP / Municipality</b>	<b>Longitude</b>	<b>Latitude</b>	<b>Elevation (in Mts)</b>
48	PRE estate	Valparai	PRE estate	HV	Valparai	Valparai (M)	10.4285	76.9373	1293 M
49	Thalanar-I estate	Valparai	Thalanar-I estate	VHV	Valparai	Valparai (M)	10.4243	76.9413	1331 M
50	Naga hills estate	Valparai	Naga hills estate	VHV	Valparai	Valparai (M)	10.42	76.9438	1368 M
51	Thalanar-II estate	Valparai	Thalanar-II estate	VHV	Valparai	Valparai (M)	10.3994	76.9654	1423 M
52	Mountstuart estate	Valparai	Mountstuart estate	VHV	Valparai	Valparai (M)	10.3833	76.9943	1443 M
53	Nedunkunduru	Valparai	Nedunkunduru	VHV	Valparai	Valparai (M)	10.3824	76.9442	1063 M
54	Varattuparai-I estate	Valparai	Varattuparai-I estate	VHV	Valparai	Valparai (M)	10.3746	76.9368	949 M
55	Anally estate	Valparai	Anally estate	VHV	Valparai	Valparai (M)	10.3653	76.9247	813 M
56	Varattuparai-II estate	Valparai	Varattuparai-II estate	VHV	Valparai	Valparai (M)	10.3587	76.9358	1042 M
57	Vellone estate	Valparai	Vellone estate	VHV	Valparai	Valparai (M)	10.3731	76.9573	1105 M
58	Karakundru estate	Valparai	Karakundru estate	HV	Valparai	Valparai (M)	10.3614	76.9637	1259 M
59	Iyyerpadi estate	Valparai	Iyyerpadi estate	VHV	Valparai	Valparai (M)	10.3617	76.9842	1162 M
60	Lower parali estate	Valparai	Lower parali estate	VHV	Valparai	Valparai (M)	10.3539	76.9689	1168 M
61	Upper parali-I estate	Valparai	Upper parali-I estate	VHV	Valparai	Valparai (M)	10.3491	76.9758	1151 M
62	Puthuthootam estate	Valparai	Puthuthootam estate	VHV	Valparai	Valparai (M)	10.3399	76.9654	1146 M
63	Upper parali-II estate	Valparai	Upper parali-II estate	VHV	Valparai	Valparai (M)	10.3365	76.9923	1225 M
64	Karumalai estate	Valparai	Karumalai estate	VHV	Valparai	Valparai (M)	10.3288	76.9836	1206 M
65	Puduppadi	Valparai	Puduppadi	VHV	Valparai	Valparai (M)	10.3197	77.0117	1486 M
66	Vellamalai estate	Valparai	Vellamalai estate	VHV	Valparai	Valparai (M)	10.3067	76.9848	1378 M
67	Nadumalai estate	Valparai	Nadumalai estate	VHV	Valparai	Valparai (M)	10.3163	76.9612	1108 M
68	Valparai town	Valparai	Valparai town	VHV	Valparai	Valparai (M)	10.3248	76.9576	1092 M
69	Stanmore estate	Valparai	Stanmore estate	HV	Valparai	Valparai (M)	10.3321	76.946	1120 M
70	Sellaliparai estate	Valparai	Sellaliparai estate	HV	Valparai	Valparai (M)	10.3375	76.9105	1029 M
71	Savamalai estate	Valparai	Savamalai estate	HV	Valparai	Valparai (M)	10.3561	76.8999	837 M
72	Monico estate	Valparai	Monico estate	HV	Valparai	Valparai (M)	10.326	76.9262	1056 M

S. No	Location Name	Taluk Name	Village Name	Vulnerability	Fir ka	Name of the VP / TP / Municipality	Longitude	Latitude	Elevation (in Mts)
73	Nallakathu estate	Valparai	Nallakathu estate	HV	Valparai	Valparai (M)	10.3153	76.9469	1093 M
74	Sholayar estate	Valparai	Sholayar estate	VHV	Valparai	Valparai (M)	10.2975	76.944	1106 m
75	Sirunkundru estate	Valparai	Sirunkundru estate	HV	Valparai	Valparai (M)	10.3003	76.9638	1105 M
76	Injiparai estate	Valparai	Injiparai estate	HV	Valparai	Valparai (M)	10.3144	76.9207	1084 M
77	Kallar estate	Valparai	Kallar estate	VHV	Valparai	Valparai (M)	10.2823	76.9587	1190 M
78	Gajamudi estate	Valparai	Gajamudi estate	HV	Valparai	Valparai (M)	10.2913	76.9257	1132 M
79	Tonimudi estate	Valparai	Tonimudi estate	HV	Valparai	Valparai (M)	10.2771	76.9095	1166 M
80	Mukottumudi estate	Valparai	Mukottumudi estate	HV	Valparai	Valparai (M)	10.2655	76.9283	1182 M
81	Thaimudi estate	Valparai	Thaimudi estate	HV	Valparai	Valparai (M)	10.2646	76.9391	1194 M
82	Anaimudi estate	Valparai	Anaimudi estate	VHV	Valparai	Valparai (M)	10.2616	76.9382	1203 M
83	Nallamudi estate	Valparai	Nallamudi estate	VHV	Valparai	Valparai (M)	10.2496	76.9221	1186 M
84	High forest estate	Valparai	High forest estate	VHV	Valparai	Valparai (M)	10.2524	76.9075	1163 M
85	Kadilaparai estate	Valparai	Kadilaparai estate	VHV	Valparai	Valparai (M)	10.2644	76.8914	1203 M
86	Pannimedu estate	Valparai	Pannimedu estate	VHV	Valparai	Valparai (M)	10.2636	76.9044	1151 M
87	Sholayar nagar	Valparai	Sholayar nagar	VHV	Valparai	Valparai (M)	10.301	76.8748	953 M
88	Kalyanapandal estate	Valparai	Kalyanapandal estate	VHV	Valparai	Valparai (M)	10.305	76.8697	939 M
89	Lower sheikalmudi estate old	Valparai	Lower sheikalmudi estate old	VHV	Valparai	Valparai (M)	10.3089	76.8596	1016 M
90	Lower sheikalmudi estate new	Valparai	Lower sheikalmudi estate new	VHV	Valparai	Valparai (M)	10.3185	76.8704	993 M
91	Sheikalmudi estate	Valparai	Sheikalmudi estate	VHV	Valparai	Valparai (M)	10.3159	76.8502	1034 M
92	Korangumudi estate	Valparai	Korangumudi estate	VHV	Valparai	Valparai (M)	10.3067	76.9043	1087 M
93	Gandure estate	Valparai	Gandure estate	HV	Valparai	Valparai (M)	10.3105	76.8931	1017 M
94	Urulikal estate old	Valparai	Urulikal estate old	VHV	Valparai	Valparai (M)	10.3265	76.8942	1075 M
95	Urulikal estate new	Valparai	Urulikal estate new	VHV	Valparai	Valparai (M)	10.3352	76.8914	1060 M

From	To
Thiru.Kranthi kumar Pati, I.A.S District Collector, Coimbatore.	The Director, Disaster Management, Tamil Nadu Disaster Risk Reduction Agency, Chepauk, Chennai - 600 005.

Ref.No.CLRREV: 2607/2024/DM      Date:-02.08.2024

Sir,

Sub : Disaster Management - Coimbatore District - Pollachi - Valparai Road - Landslides/Rockfalls - Request from Highways Department to the landslide spots through geological survey department - survey works - suggested remedial measures from the Director, Landslide division Geological Survey of India - Regarding.

- Ref :
1. The Divisional Engineer, Highways Construction & Maintenance, letter No.Maps/02/2024/JDO, Dated:- 22.05.2024.
  2. The District Collector, Letter Ref.No.CLRREV/2607/2024/DM Dated:-24.05.2024.
  3. The Director (G), Geological Survey of India State unit, TamilNadu and Pondicherry Lr.No.POLS/LSD/2024 Dated:-07.06.2024.
  4. The Divisional Engineer (Highways), Construction and Maintenance, Pollachi Lr.No. /2024/JDO Dated:- 12.06.2024.
  5. Deputy Director, Anaimalai Tiger Reserve, Pollachi Lr.No.5377/2024/D Dated:-05.07.2024

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In the reference 1<sup>st</sup> cited, the Highways (C&M) Divisional Engineer has stated that in Pollachi to Valparai road section, between Aliyar and Valparai region, landslides and rock falls are occurring frequently during monsoon period. Therefore it is very imperative to know the existing geological and

geomorphological conditions of the road corridor, rock falling zones land slide prone locations and identification of vulnerable places to provide slope stability measures along the Pollachi – Valparai road from Aliyar to Valparai corridor. He has requested to get the Survey data and suggestion from Geological Survey of India for flood mitigation work with reference to Aliyar to Valparai road corridor.

Therefore, the Deputy Director General of Geological Survey of India has been requested to furnish the data for the Mitigation works.

As per the request of District Administration a team of Geologists have carried out preliminary assessment studies for landslides in Pollachi-Valparai Ghat Road section in Valparai Taluk of Coimbatore District. On the basis of field study a preliminary note has been prepared and given by Geological Department with significant observations and immediate remedial measures and protection of affected slope stabilization. The Director, Landslide Studies, Geological Survey of India has suggested the following recommendations.

<b>S. No</b>	<b>Slide Locality</b>	<b>Nature of Slide</b>	<b>Recommendations from Geological Department</b>
1	Km 29/10 (between 1& 2 Hairpin Bend)	Debris Flow	<ol style="list-style-type: none"> <li>1. Removal of loose roll out boulder material from the existing slope and chipping of broken rock fragments all along the slope.</li> <li>2. Also, Construction of stepped drainage wall for drainage control of stream water.</li> </ol>
2	Km 30/8 (between 2&3 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders from the slope.</li> </ol>

			2. Chipping of rock wedge and removal of plants causing root wedging and widening of joints.
3	Km 31/2 (between 2 & 3 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders in the slope.</li> <li>2. Chipping of rock wedge, removal of plants causing root wedging and joint widening.</li> </ol>
4	Km 31/2 (between 2 & 3 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders in the slope.</li> <li>2. Chipping of rock wedge, removal of weathered rock and vegetative matter will check the further sliding.</li> </ol>
5	Km -31/2 (between 2 & 3 Hairpin Bend)	Debris Slide	<ol style="list-style-type: none"> <li>1. In the slide portion, Removal of all the transported material is not viable, on both sides of the debris material large chunk of rock is present, which may be utilised for the support for fixing the rock wire mesh.</li> <li>2. In the opposite side of hill near the road, large mass of transported debris material having dimension of (15mx9m) is present, these unconsolidated debris materials were directly present over the fresh charnockite rock. Which is hazardous, this may be</li> </ol>

			stabilized by covering with steel wire mesh and rock catching net.
6	Km -31/4 (between 3 & 4 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose and hanging boulders from the slope.</li> <li>2. Chipping of rock wedge, and removal of plants causing root wedging and widening of joints.</li> <li>3. Proper diversion of drainage from the vulnerable slope.</li> </ol>
7	Km -31/8 (between 2 & 3 Hairpin Bend)	Debris slide	<ol style="list-style-type: none"> <li>1. Construction of retaining wall with arrangement of proper drainage facility to drain rainwater immediately.</li> <li>2. Also, timely cleaning if the culverts is highly recommended, culverts should not be clogged during rainy season.</li> </ol>
8	Km 35/6 (between 16 & 17 Hairpin Bend)	Rock Slide	<ol style="list-style-type: none"> <li>1. Removal of loose fallen rock and debris material from the existing slope will check the reactivation of slide.</li> </ol>

Since the Aliyar - Valparai road corridor falls in reserve forest jurisdiction, the Divisional Engineer Highways has requested the Deputy Director, Anamalai Tiger Reserve, Pollachi to give permission to carry out the following remedial measures suggested by the Director, Geological Survey of India.

The Deputy Director, Anamalai Tiger Reserve has sent the proposal to the Principal Chief Conservator of Forest and Chief Wild Life Warden, Chennai.

Since landslides are major issues in Western Ghat, particularly in Valparai the District Administration has decided to take up detailed landslide survey throughout Valparai.

Accordingly, The Director, Landslide division Geological Survey of India, State Unit:Tamil Nadu & Pondicherry has been requested to take up detailed survey regarding Landslide throughout Valparai taluk and suggest suitable remedial measures to prevent landslides.

Yours faithfully,  
Sd/-Kranthi Kumar Pati,  
District Collector,  
Coimbatore.

Copy to,

The Additional Chief Secretary /  
Commissioner of Revenue Administration and  
State Relief Commissioner,  
Chepauk, Chennai - 05.

//True Copy / By order//

*M. S. S. S.*  
*02/08/24*  
For District Collector,  
Coimbatore.

*JH*  
*2/8/24*